



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/1658/2024 in WA/398/2023	THE STATE OF ASSAM, Versus BOBBY DEKA AND 16 ORS.		MS. R DUTTA MR B P BORAH MR P J DUTTA
	WITH WA/398/2023	THE STATE OF ASSAM Versus BOBBY DEKA AND 16 ORS.	MR. D NATH	MR B P BORAH (r-2,7,12,16) MR P J DUTTA (r-2,7,12,16) MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
2	PIL/33/2024	SANJIB TAMULI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. M R LASKAR MR N SARMA	SC, P AND R.D. GA, ASSAM
3	WP(C)/3006/2024	LAKHYADHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, SEC. EDU.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
4	PIL(Suo Moto)/4/2023 FIXED	XXX Versus THE STATE OF ASSAM AND 4 ORS	SC, GHC	SC, GMC
5	PIL/21/2024 FIXED	ABDUL HAMID Versus THE UNION OF INDIA AND 5 ORS.	MR F Z MAZUMDER	GA, ASSAM MR. S S ROY (R-1,4,5,6) DY.S.G.I. SC, PWD
6	WA/107/2024 FIXED	ARUP SINHA Versus THE POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	MS. P BARUAH (R4) SC, POWER GRID
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
7	PIL/55/2023 FIXED	DHRUBA JYOTI BORAH Versus THE STATE OF ASSAM AND 6 ORS		GA, ASSAM SC, FOREST SC, PCB SC, EXCISE DEPTT.

8	PIL/56/2023 B/O	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
9	WP(C)/5899/2023 FIXED	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST

HEARING

10	WP(C)/1790/2023 FIXED	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGOHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
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WITH

[I.A.\(Civil\)/1650/2023](#)
in WP(C)/1790/2023

TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)
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GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4773/2018 WITH LCR	REJINA KHATUN @ RAJINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/5377/2019	ABUL KALAM AND ANR. Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/6571/2019 FIXED, WITH LCR	ARCHANA GHOSH Versus THE UNION OF INDIA AND 5 ORS.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/6703/2019 WITH LCR	ALFATUN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/2034/2020 FIXED, WITH LCR	HAFIZUDDIN @ HABIZUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/2959/2024	RIAJUDDIN AHMED @ RIAJUDDIN SHEIKH Versus THE UNION OF INDIA AND 6 ORS	OWEN. C MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/2965/2024	MD ATOWAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/2976/2024	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

9	WP(C)/2980/2024	FIROZA KHATUN @ FIROZA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. N UDDIN MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
10	WP(C)/4952/2017 FIXED, WITH LCR	CHITTA RANJAN GHOSH Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.H K SARMA MS.R DEKA	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
11	WP(C)/5442/2017 FIXED, WITH LCR	BADSHA ALI @ BADSHA MIAH@ BADSHA MIYA Versus THE UNION OF INDIA and 4 ORS	MR.P BORAH	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/5703/2017 WITH LCR	ROHIMA KHATUN @ RAHIMA BIBI Versus THE UNION OF INDIA and 4 ORS.	MR. M A SHEIKH MR.N M SARKAR MS.F INTAZ	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/6089/2017 WITH LCR	MONSER ALI Versus THE UNION OF INDIA and 3 ORS.	MR.M ALI MRS.M SARMA MR.F HAQUE	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/6091/2017 WITH LCR	NIYOTI SEAL @ NIOTI SHILL @ NIYOTI SHILL Versus THE UNION OF INDIA and 4 ORS	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/6128/2017 WITH LCR	FAJILA KHATUN @ FAJILA BEGUM Versus THE UNION OF INDIA and 3 ORS	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/6132/2017 WITH LCR	ABDUL KALAM @ ABUL KALAM Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.R BORAH MD.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/6151/2017 WITH LCR	MUSSTT. AMINA BEGUM Versus THE UNION OF INDIA and 3 ORS	MR.F K R AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/6434/2017 WITH LCR	LALUA AHMED Versus THE UNION OF INDIA and 3 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MR.S KHAN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/6799/2017 FIXED, WITH LCR	JAMILA KHATUN Versus THE UNION OF INDIA and 5 ORS.	MRB SARKAR MS.P BASFORE	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/2649/2018 FIXED, WITH LCR	ABDUL NOOR Versus THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI MR S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/2735/2018 FIXED, WITH LCR	RUBJAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR. S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/2786/2018 FIXED, WITH LCR	SHAHATON BIBI @ SAHATON BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR B ISLAM MR. A DEB MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

23	WP(C)/4645/2018 FIXED, WITH LCR	NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/4864/2018 FIXED, WITH LCR	ABUL @ ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. A AHMED MR A RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/5290/2018 WITH LCR	ANAR HUSSAIN Versus UNION OF INDIA AND 7 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/8399/2018 WITH LCR	ASMINA KHATOON Versus THE UNION OF INDIA AND 8 ORS.	MS B ZODINLIANI MR. N SARKAR MR S BORGHOAIN MS. B DEVI MR G GORLOSA MR P K BASU	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/8417/2018 WITH LCR	MANIKFUL NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/8680/2018 WITH LCR	SURJI BHANU @ SURYA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/8686/2018 WITH LCR	ANIMA DEY AND 3 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. D NANDI MS P SARMAH MS. S ROY SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T
30	WP(C)/3067/2019 WITH LCR	NURUL ISLAM @ NUR ISLAM Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	WP(C)/4088/2019	YUCHAR ALI @ MD. YUSUF ALI Versus THE UNION OF INDIA AND 7 ORS	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/8619/2019	FULZAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WA/101/2024 CAVT. NO.03162/024, CAVT./316/2024	NAREN CHANDRA DEKA Versus KALYAN DAS AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. JYOTIRMOY ROY MR. S SARMA (R-1) MR. S SARMA (R-1) MR. R HAZARIKA (R-1) MR. C CHAKRAVARTY (R-1) MR D DAS (R-1) MR D DAS (R-1) MR B P SARMAH (R-1) B SAHA (R-1) SC, SEC. EDU. MR. JAYANTA ROY (R-1) FOR CAVEATOR
34	WA/111/2024	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus HI SPEED LOGISTICS PVT LTD AND 2 ORS	MR B K SINGH MR D AKRAM	MRS. R BORBORA MR. R K D CHOUDHURY, DY. SGI, (R- 2 AND 3) MS. N DEY

ORDERS

35 Review.Pet./106/2022 IN WA/126/2017 (D/O)	SRI TILAK CHETRI Versus UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
36 PIL/30/2023	WE FOR GUWAHATI FOUNDATION AND 2 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R- 21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R- 11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r- 19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA
37 Review.Pet./112/2023 IN WP(C)/4640/2023 (D/O), WITH LCR	KAMLAI BIBI Versus THE UNION OF INDIA AND 7 ORS.	MR. H R KHAN MR. N ISLAM MR. T K DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
38 I.A.(Civil)/3663/2023 in Review.Pet./13944/2023	MUKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MS H SEMA	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH Review.Pet./13944/2023 (Filing Number)	MUKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS. E	MS. D GHOSH	
39 I.A.(Civil)/857/2024 in WP(C)/7294/2023	MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
WITH WP(C)/7294/2023 WITH LCR	MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS	GA, ASSAM MR S HOQUE M ISLAM SC, ECI SC, F.T	DY.S.G.I.

40 [I.A.\(Civil\)/1713/2024](#)
WITH LCR
in WP(C)/614/2024
WITH
[WP\(C\)/614/2024](#)

SURIA KHATUN,
Versus
THE UNION OF INDIA AND 8 ORS

MR. A ROSHID

DY.S.G.I.

SURIA KHATUN
Versus
THE UNION OF INDIA AND 8 ORS

MR. A ROSHID
MS. T BEGUM

GA, ASSAM
DY.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 3

[THIS BENCH WILL SIT AT 4:00 PM

**HONOURABLE MRS. JUSTICE M. THAKURIA WILL JOIN
THE COURT PROCEEDINGS THROUGH VIDEO CONFERENCING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Review.Pet./54/2024 IN WP(C)/7467/2023 (D/O)	ANOWARA KHATUN @ ANOWARA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1108/2024 in Review.Pet./54/2024	ANOWARA KHATUN @ ANOWARA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8143/2019	LOKMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	Cont.Cas(C)/305/2024	M/S SARAWGI HARDWARE AGENCY Versus BHASKAR PEGU AND ANR	MR. O P BHATI MR T C DAS S. K. GUPTA	
3	Cont.Cas(C)/308/2024	RANU SHOME Versus AMITAVA SINHA	MR. A K HUSSAIN	
4	Cont.Cas(C)/309/2024	RANU SHOME Versus AMITAVA SINHA	MR. A K HUSSAIN	
5	WP(C)/2985/2024	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR S ABDULLAH	SC, APDCL
6	WP(C)/3025/2024	UDIPTA SAIKIA Versus STATE OF ASSAM AND 4 ORS	MS M SUTRADHAR MR. A SARMAH MS. N KALITA	SC, TRANSPORT DEPARTMENT, ASSAM
7	WP(C)/3028/2024	RAJESH RAM PHOOKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMAH MS. N KALITA	SC, TRANSPORT DEPARTMENT, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
8	I.A.(Civil)/1664/2024 in Cont.Cas(C)/669/2022	FAZLUL MANNAN Versus ANURAG GOEL, IAS AND ANR	MR. A BORO MS D MAHANTA	
	WITH Cont.Cas(C)/669/2022	FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MR. A BORO MS. D MAHANTA MS. L DAS	MR. B CHOUDHURY MR P NAYAK
9	I.A.(Civil)/1667/2024 in Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus BHASKAR JYOTI KALITA AND 2 ORS	MR. M K CHOUDHURY MR. S HOQUE	
	WITH Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH

10	WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE
11	I.A.(Civil)/1732/2024 in Cont.Cas(C)/697/2022	PREMJIT BORO, Versus ANURAG GOEL AND ANR	MR. A BORO	MR. B CHOUDHURY
	WITH Cont.Cas(C)/697/2022	PREMJIT BORO Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	MR. D SAIKIA MR. S R RABHA MR. R K MUSHAHARY
<u>ADMISSION</u>				
12	WP(C)/3149/2015	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
	WITH I.A.(Civil)/4241/2018 in WP(C)/3149/2015	M/S B.C. BAROOWA Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
13	WP(C)/3115/2020 FIXED	ZARANG INDIA PVT. LTD. Versus STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA	SC, EXCISE DEPTT.
14	WP(C)/5155/2020	SAJIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	GA, ASSAM
15	WP(C)/2532/2022	RANGLAL MANDAL AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR S KHOUND MR D J MEDHI	SC, AFDC
16	WP(C)/2766/2022	M/S MOYNUL ENTERPRISE Versus THE UNION OF INDIA AND 11 ORS.	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. S DIHINGIA (R-12) MR H BARUAH (R-12) MR P P PHUKAN (R-12) SC, BTC SC, WPT AND BC SC, PWD SC, FINANCE ASSTT.S.G.I.
17	WP(C)/4748/2022 FIXED	SMT. MIRA ISLARY Versus THE BODOLAND TERRITORAL COUNCIL AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, P AND R.D. SC, BTC SC, PWD
18	WP(C)/5889/2022 FIXED	M/S JKB INDUSTRIES Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MRS. A GAYAN MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC
19	WITH WP(C)/5844/2022	M/S RDR ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, WATER RESOURCE SC, INDUSTRIES
20	WP(C)/1388/2023 B/O	BARKANA BEEL FISHERY SS LTD Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 3 ORS	MR. R ALI H A AHMED MR. R ISLAM	SC, AFDC
21	WP(C)/1856/2023	JITEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. N J GOGOI M.A. BEGUM MR. B JAIN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE

22	WP(C)/3044/2023 FIXED	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
	WITH			
23	WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
	WITH			
24	WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
25	WP(C)/4853/2023 FIXED	DLIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 8 ORS	MR H K SARMA MRS R DEKA MR. H R DAS	GA, ASSAM MR H GUPTA SC, TRANSPORT SC, FOREST
26	WP(C)/5598/2023 B/O	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
27	WP(C)/5681/2023 FIXED	M/S ASSAM TRADES AND ELECTRICALS Versus THE STATE OF ASSAM AND 7 ORS	MS TOSHISENLA A LONGKUMER	SC, P AND R.D. GA, ASSAM SC, ASEC
28	WP(C)/6096/2023 FIXED	SHANKAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD
29	WP(C)/6208/2023 FIXED	DEFODIL DAS AND 3 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 9 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS (R-5-9)
30	WP(C)/81/2024 FIXED	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	GA, ASSAM SC, APDCL
	WITH			
31	WP(C)/646/2024	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, APDCL
32	WP(C)/246/2024 FIXED, WITH WP(C)6588/2023(D/O), WP(C)6591/2023(D/O), WP(C)6589/2023(D/O)	M/S FULL AGRITECH INDIA Versus STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, AGRI. DEPARTMENT
33	WP(C)/423/2024 FIXED	M/S SARASWATI ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
34	WP(C)/424/2024 FIXED	M/S P B ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
		ORDERS		
35	Cont.Cas(C)/499/2019	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
36	Cont.Cas(C)/121/2023 FIXED	M/S KAYAKUCHI GAON MEEN SAMBAI SAMITEE LIMITED Versus AYUSH GARG, IAS	MR. S KATAKI MS. R DUTTA	MR. K GOGOI

37	Cont.Cas(C)/400/2023 FIXED	BIRENDRA NATH BHUYAN Versus CHANDAN SARMA AND ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR D KALITA (R-3)
38	Cont.Cas(C)/529/2023 FIXED	M/S. CHOUDHURY ENTERPRISE AND ANR Versus MUNINDRA SHARMA	MR. K MIRA MR. H A TALUKDAR	MR. K KONWAR (r-1) MR S DUTTA (r-1) MS N BORAH MR U.SARMAH (r-1)
39	Review.Pet./48/2024 FIXED, WITH Arb.P./2/2023 (D/O)	BELSERI TEA CO. (INDIA) PVT LTD Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH MRS K M SAIKIA
40	I.A.(Civil)/1668/2024 in WP(C)/1588/2024	MADHAB SAIKIA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BORAH	GA, ASSAM
	WITH WP(C)/1588/2024	MADHAB SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM MR. M MORE (R-2,3) MR. A BORPUZARI (R-2,3) MR. P K SHARMA (R-2,3)

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/310/2024	RANJIT KR. MAHANTA Versus ARUNA RAJORIA AND ANR	MR. D BARUAH MR. P K BORDOLOI	
2	WP(C)/1635/2024 B/O	MURUGAN V Versus UNION OF INDIA AND 2 ORS	MR A SHARMA MR I AHMED MR V KUMAR	MRS. R DEVI DY.S.G.I.
3	WP(C)/2982/2024	BIPUL JUWNGMA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
4	WP(C)/2983/2024	MAYA BRAHMA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, AG (A AND E) GA, ASSAM
5	WP(C)/2984/2024	SITA BASFOR @ SITA BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM SC, AG SC, GMC SC, FINANCE
6	WP(C)/2989/2024	NUR ALOM MONDAL AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, P AND R.D. GA, ASSAM
7	WP(C)/2991/2024	JONALI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, PWD
8	WP(C)/2992/2024	MALA DEKA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR B BURAGOHAIN MR. P K GOGOI	SC, GMC
9	WP(C)/2993/2024	MUKUL BORA Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH

10	WP(C)/2995/2024	BHANITA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
11	WP(C)/3008/2024	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, AG SC, FINANCE
12	WP(C)/3010/2024	MD. FIRDUSH ALI Versus THE STATE OF ASSAM AND 10 ORS	MD M S ALI	GA, ASSAM SC, FINANCE SC, P H E
13	WP(C)/3011/2024	PRANATI KALITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. N S THAKURIA MR. G K THAKURIA	SC, AGRI. DEPARTMENT
14	WP(C)/3012/2024	ZAKIR HUSSAIN AND 4 ORS Versus THE UNION OF INDIA AND 30 ORS	MR. M A I HUSSAIN N ISLAM	SC, P AND R.D. DY.S.G.I. SC, WATER RESOURCE SC, P H E
15	WP(C)/3013/2024	RAMESH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
16	WP(C)/3014/2024	RAVI RAJAN TIWARI Versus THE UNION OF INDIA AND 3 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR P R SARMA	DY.S.G.I.
17	WP(C)/3015/2024	DINAMANI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
18	WP(C)/3022/2024	JOGEN BANIA Versus THE UNION OF INDIA AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
19	WP(C)/3023/2024	ANISH KALAM Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MR. A H MOLLAH	SC, EXCISE DEPTT.
20	WP(C)/3029/2024	NARAYAN KUMAR NATH AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
21	WP(C)/3030/2024	VINAYAM KRISHNA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. I ALAM MR. T SK	GA, ASSAM
ORDER (STAY VACATING)				
22	I.A.(Civil)/948/2024 in WP(C)/5372/2023	THE STATE OF ASSAM AND 3 ORS Versus RATHINDRA NATH SARMAH PATHAK,		MR. Y S MANNAN
	WITH WP(C)/5372/2023	RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. S C KEYAL (r-2,4) GA, ASSAM
	WITH Cont.Cas(C)/115/2024	RATHINDRA NATH SARMA PATHAK Versus PRASANTA JYOTI GOSWAMI	MS. J DEKA MS. A TALUKDAR	
ADMISSION				
24	WP(C)/4319/2018 FIXED	DEVENDER SINGH Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MR. D BARUA MS K BORKOTOKY	ASSTT.S.G.I. MR. S S ROY (SC, C.G.C.)

25	WP(C)/2382/2020 B/O	SUBASH KUSHWAHA Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
26	WP(C)/1710/2022 B/O	AJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. T SK	SC, N C T E SC, SEC. EDU.
27	WITH WP(C)/305/2024	AJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA	SC, SEC. EDU.
28	WP(C)/2233/2022 B/O	ALTAH HUSSAIN MOZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY SC, P H E	SC, P AND R.D. SC, FINANCE
29	WP(C)/2365/2022 B/O	IQBAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, P AND R.D. GA, ASSAM
30	WP(C)/5598/2022 B/O	BABAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
31	WP(C)/783/2023 B/O	BUDDHASHIS BALA Versus INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)
32	WP(C)/900/2023 FIXED	KHAGEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. K N CHOUDHURY (R8) GA, ASSAM MR. B RAHMAN (R8) N GAUTAM (R8) SC, REVENUE
33	WP(C)/7192/2023 FIXED	URMILA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	SC, HIGHER EDU SC, HEALTH SC, FINANCE
34	WP(C)/7302/2023 B/O	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM
35	WP(C)/1500/2024 B/O	PRATUL KR DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MS. A TALUKDAR, GA, assam
36	WP(C)/2373/2024 FIXED	JAINAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FINANCE
ORDERS				
37	El.Pet./3/2021 FIXED	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY		MR. P N GOSWAMI MR P P MEDHI
38	Cont.Cas(C)/745/2023 FIXED	SOURAV BARUAH Versus BHASKAR PEGU	MR P C DEY MR BASAB DEY	MR. D SAIKIA MR. B CHOUDHURY
39	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
40	WP(C)/1077/2024 B/O	BIKALPA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, P H E
41	WP(C)/1219/2024 FIXED	AJIT KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MS. M D BORAH (SC, CO- OPERATION DEPT.)
42	I.A.(Civil)/1692/2024 FIXED in WP(C)/7453/2023	GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
	WITH WP(C)/7453/2023	GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	CRP(IO)/358/2023 B/O	ABDUL MOTIN Versus MUSST. CHARA KHATUN AND 11 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	GA, ASSAM (R6, R7, R8) MS. R CHOUDHURY (R-2,3,4) MS F N ZAMAN (R-2,3,4)
MOTION				
2	Tr.P.(C)/45/2024	JAYATI DEVI Versus SUDIP SUR	MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	
3	CRP(IO)/187/2024 CAVT. NO.03872/024,	STATE BANK OF INDIA Versus RAJANI PODDAR AND 6 ORS	MR. A PARVEZ MR D GOGOI MR. B ROY	MR. I KALITA MR. I BORTHAKUR FOR CAVEATOR
4	CRP(IO)/188/2024	NILOTPOL DEY Versus KRISHNA DEY	MR. S D PURKAYASTHA MS S.S.BORA	
5	CRP(IO)/189/2024	ISMAIL HOQUE Versus JINNATARA BEGUM AND 3 ORS	MR M H AHMED I AMIN	
FOR HEARING U/O XLI RULE II C.P.C.				
6	RSA/204/2023 FIXED	MAJIMA BEGUM Versus MOKTAB ALI AND 2 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MS F BEGUM(R-1,2,3) MR S PAUL (R-1,2,3)
	WITH I.A.(Civil)/3830/2023 in RSA/204/2023	MAJIMA BEGUM Versus MOKTAB ALI AND 2 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	

7	CO/9/2024 FIXED in RSA/218/2023	MUNIA TIWARI @ URMILA Versus HIRALAL TIWARI AND ANR.	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	
	WITH RSA/218/2023	HIRALAL TIWARI AND ANR. Versus MUNIA TIWARI @ URMILA AND ORS	MR Z MUKIT MR. A SATTAR G IMTIAZ	
8	RSA/55/2024 FIXED	ON THE DEATH OF LT. IMAN UDDIN HIS LEGAL HEIRS NAMELY KHALILUR RAHMAN AND ORS Versus ABDUL GONI AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	
9	RSA/62/2024 B/O	BUDHESWAR HAZARIKA Versus DINANATH HAZARIKA	MR N N UPADHYAYA MR. B B KAKATI	
	WITH I.A.(Civil)/1149/2024 in RSA/62/2024	BUDHESWAR HAZARIKA Versus DINANATH HAZARIKA	MR N N UPADHYAYA MR. B B KAKATI	
10	RSA/99/2024	RENU DEVI AND 4 ORS Versus BIRENDRA NATH SHARMA AND ANR.	MR. P K MEDHI MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA MR. A BHATRA	
11	RSA/100/2024	KITAB ALI AND 2 ORS Versus SURUJ ALI	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	
	WITH I.A.(Civil)/1774/2024 in RSA/100/2024	KITAB ALI AND 2 ORS Versus SURUJ ALI	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	
12	RSA/101/2024	PAWAN KUMAR JAJODIA @ PAWAN JAJODIA AND 2 ORS. Versus MOHIT TEXTILES AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	
<u>ORDERS</u>				
13	RSA/169/2013 WITH LCR	BHARATI DAS Versus NIRUPAMA BHARALI and 7 ORS.	MR.N BHARALI MR.A IKBAL MR.S ALI MR.P J DAS	MR.S P ROY DR. N DEKA MS.A TALUKDAR MRA K RAI MR.R P N SINGH
14	MACApp./285/2014	ABDUL BHUYAN and ANR Versus UNITED INDIA INSURANCE CO LTD	MR.A MANNAF MS.F BEGUM	MR. A J SAIKIA (R1) MR N N BHUYAN (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)
15	CRP/165/2019 WITH LCR	KALPANA ROY Versus LALIT MOHAN NATH	MR U DAS MR. S SAIKIA MS S BORO MS S PARVEEN	MR. D NANDI MS P SARMAH
16	Cont.Cas(C)/119/2021 FIXED	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
17	I.A.(Civil)/775/2022 FIXED in RSA/1257/2022	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR.	MR. S P ROY MS S DAS	MR. S BISWAS (R1,2) MS D DEVI (R1,2)

	WITH RSA/1257/2022 (Filing Number)	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. B	MR. S P ROY	
18	RSA/197/2023	AMAL DEY Versus MANGAL MAJHI AND 7 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR. A K GUPTA (R-1 to 8) MR. R S MISHRA (R-1 to 8) MS B SARMA (R-1 to 8)
19	Cont.Cas(C)/602/2023 FIXED	PRATIBHA KALITA AND 2 ORS Versus CHANDRADHAR KALITA AND 6 ORS	MR. A K PURKAYASTHA MR. S SHARMA	MR. A K AZAD (r-3 to 7) MR. K M HASSAN (R-1, 2) MS S DEVI (r-3 to 7)
20	I.A.(Civil)/1989/2023 WITH LCR, FIXED in MACApp./112/2023	SMTI SULEKHA DAS AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED	MR. A SHAKIL	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./112/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)		
	WITH I.A.(Civil)/1752/2024 in MACApp./112/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS	MS. R D MOZUMDAR	MR. M TALUKDAR
21	I.A.(Civil)/3036/2023 FIXED in MACApp./12200/2023	MADHURJYA DHEKIAL PHUKAN Versus THE BRANCH MANAGER	MS. S MAHANTA MR. M MAHANTA	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1)
	WITH MACApp./12200/2023 (Filing Number)	MADHURJYA DHEKIAL PHUKAN Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS. B	MR. M MAHANTA	
22	I.A.(Civil)/3280/2023 WITH LCR, B/O in RSA/195/2023	ABUL HUSSAIN @ ABDUL HUSSAIN AND 2 ORS. Versus RAFIQUL HUSSAIN	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. M DUTTA MS S DEV FOR CAVEATOR
	WITH RSA/195/2023 CAVT. NO. 11202/023,	ABUL HUSSAIN @ ABDUL HUSSAIN AND 2 ORS. Versus RAFIQUL HUSSAIN	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. M DUTTA MS S DEV FOR CAVEATOR
23	I.A.(Civil)/3407/2023 in RSA/12775/2023	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	
	WITH RSA/12775/2023 (Filing Number)	FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS. H	MR. N DHAR	
24	Mat.App./5/2024 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MR. A K RAY MISS T DAS MS S ZAMAN	MR. A GANGULY MR. A DHANUKA
	WITH I.A.(Civil)/574/2024 in Mat.App./5/2024	XXXXXXX Versus XXXXXXX	MR. A K RAY MISS T DAS MS S ZAMAN	MR. A GANGULY MR. A DHANUKA
25	I.A.(Civil)/674/2024 FIXED in RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND ORS	MR. D BARUAH	MR. T J MAHANTA
	WITH RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND 2 ORS.	MR A D CHOUDHURY MR. D BARUAH MR. P K BORDOLOI	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)

	WITH I.A.(Civil)/671/2024 in RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND ORS	MR. D BARUAH	MR. T J MAHANTA
	WITH I.A.(Civil)/673/2024 in RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND ORS.	MR. D BARUAH	MR. T J MAHANTA
26	I.A.(Civil)/962/2024 WITH LCR in RSA/148/2007 WITH RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS		MR. J PAUL
	WITH MC/1711/2009 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	J PAUL B SARKAR
	WITH I.A.(Civil)/961/2024 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS		MR. J PAUL
	WITH I.A.(Civil)/964/2024 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS		MR. J PAUL
27	I.A.(Civil)/1289/2024 in CRP/6944/2021 WITH CRP/6944/2021 (Filing Number)	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 7 ORS.	MR R M DAS	MR. B K DAS
	WITH I.A.(Civil)/1540/2021	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS. -F	MR N N UPADHYAYA	
	WITH I.A.(Civil)/92/2024	THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. Versus MD. KAMALUDDIN AHMED AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	MR. B K DAS (R-1) MS. M D BORAH(R-5) MR H P GUWALA (R-1)
28	I.A.(Civil)/1525/2024 in WP(C)/5535/2022 (D/O), B/O in WP(C)/5535/2022	SAHIDUL ISLAM LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. A ISLAM	MR. B K DAS SC, TRANSPORT DEPARTMENT, ASSAM (FOR R-6) GA, ASSAM
29	I.A.(Civil)/1607/2024 WITH LCR, B/O in RSA/304/2018 WITH RSA/304/2018	ON THE DEATH OF NAGENDRA CHANDRA DAS HIS LEGAL HEIRS SRI PAPUL DAS AND 3 ORS Versus SRI BIREN RAJBONGSHI, SRI BIREN RAJBONGSHI Versus ON THE DEATH OF NAGENDRA CHANDRA DAS HIS LEGAL HEIRS SRI PAPUL DAS AND 3 ORS	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY MR A PAUL MR. R SARMA MS. L WAJEEDA MR. A H CHOUDHURY	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY
30	I.A.(Civil)/1640/2024 in RSA/108/2023	JAHURUL ISLAM @ HAQUE AND ANR. Versus ABDUL WAHAB	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. B CHETRI

	WITH RSA/108/2023	ABDUL WAHAB Versus JAHURUL ISLAM @ HAQUE AND ANR.	MR. S SAIKIA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB
31	I.A.(Civil)/1643/2024 RSA 61/2004(D/O) in RSA/61/2004 WITH MC/100/2017	BABUL BORAH Versus ON THE DEATH OF BABUL BORKAKATY, BABUL BARAH and 8 ORS Versus BABUL BORKAKATI and 4 ORS	MR. P P BARUAH P P BARUAH B TALUKDAR	MR. B J MUKHERJEE
	WITH I.A.(Civil)/2225/2017	BABUL BARAH and 8 ORS Versus BABUL BORKAKATI and 4 ORS	P P BARUAH B TALUKDAR	MR.B J MUKHERJEE(R- 4&5) MRA SHARMA(R- 4&5) MR.S S SARMASr.Adv.R- 4and5 MR.H K NATH(R- 4&5)
	WITH I.A.(Civil)/749/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/750/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/751/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/753/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/754/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/755/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/1642/2024	BABUL BORAH Versus ON THE DEATH OF BABUL BORKAKATY,	MR. P P BARUAH	MR. B J MUKHERJEE
	WITH I.A.(Civil)/1644/2024	BABUL BORAH Versus ON THE DEATH OF BABUL BORKAKATY,	MR. P P BARUAH	MR. B J MUKHERJEE
32	I.A.(Civil)/1647/2024 in RSA/176/2022	MD. NURUL @ NOOR ISLAM @ NOOR MIYA Versus ON THE DEATH OF MUSTT IYESHA KHATUN	MR. A C SARMA	

WITH
[RSA/176/2022](#)

MD. NURUL @ NOOR ISLAM @ NOOR
MIYA

Versus

MD. ISHAHAQUE @ ISHA MIYA AND 7
ORS.

MR. A C SARMA
MR G BHARADWAJ
MR B DEORI
MR N BRAHMA

MR. B K DAS (R-2)
MR H P GUWALA (R-2)

HEARING

33 [MACApp./226/2021](#)
WITH LCR, FIXED

NEW INDIA ASSURANCE COMPANY LTD.
Versus
RIMLI SIVAM AND ANR.

MR. R GOSWAMI
MS. P BORTHAKUR

MR. M TALUKDAR (r-2)
MR Z HUSSAIN
MS B B AHMED

STAY MATTERS

34 [CRP\(IO\)/104/2024](#)
FIXED

DEBEN CH. DEKA
Versus
NIRMAL DEKA AND 4 ORS.

MR. D A KAIYUM
MR. M S MONDAL

MR C GOSWAMI (r-1 to 5)

35 [CRP\(IO\)/135/2024](#)
FIXED

DAIBAKI KUMARI DEVI AND ANR
Versus
SUBARNA SARMA AND 3 ORS.

S ALI
MR. R BARUAH
MR. A IKBAL
MS. M NATH

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./18/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. N CHOUDHURY	MS. S CHAKRAVARTY MRS. P. SARMA T RAMCHIARY
2	CRL.A(J)/56/2024	BADAL TANTI Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
	WITH I.A.(CrI.)/538/2024 in CRL.A(J)/56/2024	BADAL TANTI Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
3	CrI.A./176/2024 B/O	PARAG JYOTI BORAH Versus NATIONAL INVESTIGATION AGENCY	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA	SC, NIA
4	CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH I.A.(CrI.)/542/2024 in CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
5	CrI.A./185/2024	RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
	WITH I.A.(CrI.)/548/2024 in CrI.A./185/2024	RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
ORDERS				
6	CRL.A(J)/15/2023 20 Y 12 M 3 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, PB. - 2, FIXED	PRANAB TALUKDAR AND ANR. Versus THE STATE OF ASSAM	MS R GOSWAMI (LEGAL- AID-COUNSEL)	PP, ASSAM
7	CRL.A(J)/33/2023 4 Y 11 M 8 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	GOPAL SAH Versus THE STATE OF ASSAM	MR. AZAD AHMED (AMICUS CURIAE)	PP, ASSAM

8	CRL.A(J)/113/2023 5 Y 8 M 28 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	RAJEN MURAH Versus THE STATE OF ASSAM	MS S SARMA HAZARIKA	PP, ASSAM
9	CRL.A(J)/114/2023 1 Y 9 M 14 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	ROHI SARKAR Versus THE STATE OF ASSAM AND ANR.	MS. M BARMAN	PP, ASSAM
10	Crl.A./442/2023 WITH OFFICE NOTE, LCR 6 FILES, B/O	HARE RAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH	MS. S. CHANDA (r-2) PP, ASSAM
	WITH I.A.(Crl.)/1164/2023 in Crl.A./442/2023	HARE RAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH	PP, ASSAM
11	Crl.A./474/2023 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2, FIXED	DAINEISANG PUDAITE Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	PP, ASSAM
	WITH I.A.(Crl.)/444/2024 in Crl.A./474/2023	DAINEISANG PUDAITE Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	PP, ASSAM
12	I.A.(Crl.)/1077/2023 WITH OFFICE NOTE, LCR, - 4 (FOUR) FILES in Crl.A./408/2023	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH Crl.A./408/2023	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
13	Mat.App./2/2024 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR B C DAS MR. J C CHAUDHURY MD. A SAHAD MR S P DAS MR. M H ALI MS C BORA MS. S BAISHYA	MR B C DAS MRS. R S CHOWDHURY MS G DAS FOR CAVEATOR
14	I.A.(Crl.)/168/2024 WITH LCR 3 FILES, FIXED in Crl.A./16/2024	PUNI RAM NATH @ KONIRAM NATH Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
	WITH Crl.A./16/2024	PUNI RAM NATH @ KONIRAM NATH Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	MR. A TALUKDAR (r-2) MR. M BISWAS (r-2) MR D KALITA (r-2) S K DAS PP, ASSAM
15	I.A.(Crl.)/228/2024 WITH LCR 6 FILES, P.B.-2, FIXED in Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
	WITH Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
16	I.A.(Crl.)/545/2024 in Crl.A./4517/2024	ABBAS ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM
	WITH Crl.A./4517/2024 (Filing Number)	ABBAS ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY	
HEARING				
17	CRL.A(J)/77/2020 4 Y 6 M 7 D :WITH LCR 4 FILES, P.B.-2, FIXED	BISHNU URANGIA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3024/2024	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN	GA, ASSAM SC, GHC SC, FINANCE
BAIL HEARING				
2	AB/1101/2024 FIXED	PINKEE TAMULI Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
ORDERS				
3	WP(C)/1009/2024 FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
	WITH I.A.(Civil)/1126/2024 in WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR Versus GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA

LEAVE NOTE OF ADVOCATES FOR 12/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024

13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 Cont.Cas(C)/307/2024	SMTI MONIKHA BORAH AND ORS Versus SRI GYANENDRA DEV TRIPATHI IAS AND ANR	P BURAGOHAIN MR M BARMAN	
2 WP(C)/2182/2024 FIXED	ABDUL MUTALIB Versus THE STATE OF ASSAM AND 20 ORS.	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM H G DAISY	GA, ASSAM MR. M DUTTA(R-12,14,18,21,10,17,19) MR. K BORUAH (R-8) MR. M ALAM (R-8) MR K M BORA(R-12,14,18,21,10,17,19) MS. P BORAH (R-8)
3 WP(C)/2268/2024 FIXED	SABUR UDDIN AHMED AND 58 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR. P J SAIKIA, SR. ADV MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, WATER RESOURCE SC, FOREST
4 WP(C)/2282/2024 FIXED	DON BOSCO SOCIETY, AZARA Versus THE STATE OF ASSAM AND 3 ORS	MR U DAS MR. S SAIKIA	GA, ASSAM SC, REVENUE
5 WP(C)/2409/2024 FIXED	ANUP KUMAR DUTTA Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA (R6, R7) MS S MOCHAHARI (R6, R7) MR. S DUTTA (R6, R7) MR S DUTTA (R6, R7)
- FOR FRESH ADMISSION WITH STAY/BAIL -			
6 WP(C)/2986/2024	MANIK JAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
7 WP(C)/2988/2024	AJAY KUMAR PATWARI Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
8 WP(C)/2994/2024	MD. AINUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. R BARUAH	GA, ASSAM

9	WP(C)/2996/2024	AGNISHANTI CONSTRUCTIONS PVT LTD Versus PRINCIPAL COMMISSIONER AND INCOME TAX GUWAHATI 1 AND THREE ORS		SC, INCOME TAX
10	WP(C)/2998/2024	MOUSUMI BEGUM Versus THE STATE OF ASSAM AND 10 ORS.	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
11	WP(C)/3000/2024	SRI TAPAN KUMAR SAHA Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
12	WP(C)/3001/2024	ATIFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM
13	WP(C)/3002/2024	KAKALI BORA Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM SC, REVENUE
14	WP(C)/3005/2024	MALINA SAHA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
15	WP(C)/3007/2024	KONGKHAM BROTHERS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
16	WP(C)/3009/2024	AGNISHANTI INFRA PROVICER PVT. LTD. Versus PRINCIPAL COMMISSIONER,INCOME TAX GUWAHATI-1	MD KHAN	SC, INCOME TAX
17	WP(C)/3016/2024	SIROY HOTELS (INDIA) PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
18	WP(C)/3017/2024	SIROY HOTELS (INDIA) PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	WP(C)/3018/2024	KONGKHAM BROTHERS AND ANR. Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
20	WP(C)/3020/2024	HARIHAR DEKA Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
21	WP(C)/3021/2024	BIMAL SAHA Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22	WP(C)/3026/2024	SMTI. RUPREKHA BORDOLOI Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
23	Arb.P./23/2024	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. Versus THE ZONAL MANAGER, NPCC AND ANR.	MR A CHOWDHURY MR. N J KHATANIAR	DY.S.G.I.
24	Arb.P./24/2024	HRD COMMERCIALS AND INDUSTRIAL SECURITY FORCE (P) LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. A CHOUDHURY MR S ISLAM MS R. HAZARIKA	SC, C G S C SC, A A I
25	WP(C)/1696/2024	SARBAT ALI @ SHARBAT ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, FOREST

26	WP(C)/2507/2024 FIXED	PRIYADARSANI PANIGRAHI Versus UNION OF INDIA AND 5 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM MRS S BARUAH DY.S.G.I.
27	WP(C)/2997/2024	GITA DEVI @ GEETA DEVI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	SC, ASLSA GA, ASSAM
28	WP(C)/3004/2024	SHASHI PRAKASH RAI Versus THE STATE OF ASSAM AND 5 ORS	MR H MAZUMDER A KALITA MISS. J GOGOI MR. A KHANDAKAR MR A K RAI	GA, ASSAM
29	WP(C)/3019/2024	AMBIKA MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM
30	WP(C)/3027/2024	AGNISIKHA SAMANNAY SAMITY AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S J SARMAH MR G G GOGOI	SC, PWD SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
31	WP(C)/1952/2016 FIXED	JAHAR UDDIN SK and 52 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.I A TALUKDAR MS.P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
32	WP(C)/4947/2022 FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
WITH				
33	WP(C)/4790/2022	MIRC ELECTRONICS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
34	WP(C)/4798/2022	MIRC ELECTRONICS LTD Versus THE STATE OF ASSAM AND 2 ORS	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
35	WP(C)/4827/2022	MIRC ELECTRONICS LTD Versus THE STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
WITH				
36	WP(C)/4948/2022	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
WITH				
37	WP(C)/6093/2022	M/S ASIAN PAINT LTD. Versus THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
38	WP(C)/2201/2023 B/O	KH ALI AHMED AND 197 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM DY.S.G.I.
WITH				
39	WP(C)/544/2023	NAZRUL ISLAM AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM MR. B DEKA DY.S.G.I.
40	WP(C)/3299/2023 FIXED	BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus ANJALI TALUKDAR AND ANR	MR. P GOSWAMI S BORA	MR. S BANIK (R-1) LEGAL AID COUNSEL

41	Arb.P./20/2024 FIXED	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
42	WP(C)/1763/2024 FIXED	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
43	WP(C)/1764/2024 FIXED	MAINA DEVI CHORARIA Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
44	WP(C)/1766/2024 FIXED	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
45	WP(C)/1768/2024 FIXED	MS. KIRON MEDHI Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
46	WP(C)/1780/2024 FIXED	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
47	WP(C)/1793/2024 FIXED	CHANDAN KUMAR ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. M MAHANTA MR A KALITA MR N KALITA	GA, ASSAM MR. S S ROY (R-10) MR. S BORTHAKUR (R-10) SC, FOREST SC, REVENUE
48	WP(C)/1845/2024 FIXED	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
49	WP(C)/1936/2024 FIXED	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
50	WP(C)/1937/2024 FIXED	M/S Associated Iron And Steel Co Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.
51	WP(C)/2170/2024 FIXED	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
52	WP(C)/2171/2024 FIXED	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
53	WP(C)/2173/2024 FIXED	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
54	WP(C)/2244/2024 FIXED	MOTALEB BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA	SC, FINANCE AND TAXATION
55	WP(C)/2245/2024 FIXED	MANOJ PATNI Versus THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
56	WP(C)/2249/2024 FIXED	PAWAN KUMAR AGARWAL Versus THE UNION OF INDIA	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

57	WP(C)/2251/2024 FIXED	AMIT JASRASARIA Versus THE UNION OF INDIA AND OTHERS	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
58	WP(C)/2257/2024 FIXED	PURNA CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
59	WP(C)/2281/2024 FIXED	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
60	WP(C)/2295/2024 FIXED	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
61	WP(C)/2766/2024 FIXED	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
62	WP(C)/2767/2024 FIXED	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
63	WP(C)/2768/2024 FIXED	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
64	WP(C)/2769/2024 FIXED	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
65	WP(C)/2770/2024 FIXED	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
66	WP(C)/2843/2024 FIXED	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
67	WP(C)/2844/2024 FIXED	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
68	WP(C)/2849/2024 FIXED	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
69	WITH WP(C)/1229/2024	SUBRATA BORAH Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST DY.S.G.I.
70	WP(C)/2881/2024 FIXED	NIRANJAN KAKATI Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
71	WP(C)/2885/2024 FIXED	SRI TAPUBAN SAIKIA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
72	WP(C)/2889/2024 FIXED	SRI BISWAJIT BORAH Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
73	WP(C)/2902/2024 FIXED	MD. MOINUL ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

74	WP(C)/2908/2024 FIXED	SRI LALIT AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
75	WP(C)/2919/2024 FIXED	MAHESH KUMAR AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
76	WP(C)/5345/2021 PART-HEARD, FIXED, WITH WP(C)/5331/2021 (D/O)	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. R BORPUJARI MR A CHALIHA (SC, FINANCE) SC, P H E
WITH				
77	WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
WITH				
78	WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
WITH				
79	WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
WITH				
80	WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
WITH				
81	WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) MR A CHALIHA (SC, FINANCE) SC, P H E
WITH				
82	WP(C)/5249/2022	CHAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, AG SC, PWD
WITH				
83	WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. (R-7) SC, P H E
WITH				
84	WP(C)/1501/2023	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, AG SC, P H E
WITH				
85	WP(C)/2563/2023	APURBA CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORA.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, AG MR A CHALIHA, SC, FINANCE DEPARTMENT, SC, WATER RESOURCE
WITH				
86	WP(C)/4842/2023	KRISHNA KANTA BHOWMIK Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG SC, P H E SC, FINANCE

87 [WP\(C\)/2752/2023](#)
FIXED

M/S UTSHAV COMMERCIAL
Versus
THE STATE OF ASSAM AND 6 ORS

MR. S K SINHA

GA, ASSAM
SC, FINANCE

88 [WP\(C\)/872/2024](#)
FIXED

ASSAM GRAMIN VIKASH BANK
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. A GANGULY
MR. A DHANUKA

GA, ASSAM
MS. M BORDOLOI(R-4,5)
MR. A DAS(R-4,5)
MR. N SHARMA(R-4,5)
MR. N I KHAN(R-4,5)
MR. PIKKU KR JHA(R-4,5)

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
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20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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1	MFA/47/2012 (HEARING), WITH LCR	EMPLOYEE'S STATE INSURANCE CORPORATION, Versus ASSOCIATED TEA INDUSTRIES	MR.K K NANDI MS.P BORGHAIN	
2	MFA/79/2012 (HEARING), WITH LCR	NATIONAL INSURANCE CO LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR	MR. R C PAUL MS.S ROY MS.A DAS	MR.T C CHUTIA MR. A K GUPTA MR.R S MISHRA MS.M CHUTIA MR.D K ROY
	WITH MC/2638/2012 in MFA/79/2012	NATIONAL INSURANCE CO LTD. Versus ON THE DEATH OF SRI BIKU BHUYAN HIS LEGAL HEIR SMTI. RUMI BHUYAN and ANR.	MR. R C PAUL MR. R C PAUL MS.A DAS	MR. A K GUPTA

MOTION

3	CRP/63/2024	NANDA KISHOR SINGH Versus DEBOJIT PRASAD SINGH	MR. S SHARMA	
4	CRP/64/2024	BIKASH KUMAR SETHIA Versus ON THE DEATH OF AZIZUR RAHMAN HIS LEGAL HEIRS TAHMINA KHANOOM AND ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	
5	CRP(IO)/120/2024	HOTEL CHHUNGTE INTERNATIONAL AND ANR Versus STATE BANK OF INDIA AND 3 ORS	MR S BORTHAKUR MR. V RAJKHOWA MR S DAS MR A.J.SARMA	
6	CRP(IO)/190/2024	ARCHDIOCESE OF GUWAHATI Versus M/S M R CONSTRUCTION AND ANR	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
7	CRP(IO)/191/2024	NARAYAN CHANDRA PAUL Versus BIMAL KR PAUL AND 6 ORS	MR. S SHARMA	

8	CRP(IO)/192/2024	ON THE DEATH OF KASHEM ALI HIS LEGAL HEIRS MD ABUL HUSSAIN AND 4 ORS Versus ON THE DEATH OF NAIMUDDIN AHMED HIS LEGAL HEIRS NAZIMA AHMED AND 4 ORS	MR. B D DEKA MR A DEKA	
ADMISSION				
9	CRP(IO)/8/2022 B/O	NURUL ISLAM KHAN AND 15 ORS Versus RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)
10	CRP(IO)/264/2023	JIT BAHADUR CHETRY Versus DIPMALA BISWAKARMA AND 3 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY	MR. P SUNDI
11	RFA/43/2024	MONOJ KUMAR DAS AND ANR Versus MIHIR RANJAN DAS AND 9 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/1772/2024 in RFA/43/2024	MONOJ KUMAR DAS AND ANR Versus MIHIR RANJAN DAS AND 9 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
12	FAO/44/2024	DEBASISH LAHIRI AND ANR. Versus M/S TSANGPO INC, AND ANR.	MR S DUTTA MS. I DAS	
	WITH I.A.(Civil)/1760/2024 in FAO/44/2024	DEBASISH LAHIRI AND ANR. Versus M/S TSANGPO INC, AND ANR.	MR S DUTTA MS. I DAS	
13	FAO/46/2024	JAI RAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	
	WITH I.A.(Civil)/1777/2024 in FAO/46/2024	JAI RAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	
14	MACApp./265/2024	NATIONAL INSURANCE COMPANY LTD. Versus NOMITA RANI DAS @ NAMITA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1729/2024 in MACApp./265/2024	NATIONAL INSURANCE COMPANY LTD. Versus NOMITA RANI DAS @ NAMITA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
15	MACApp./270/2024	THE ORIENTAL INSURANCE CO. LTD. Versus CHAMPA BORA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/1746/2024 in MACApp./270/2024	THE ORIENTAL INSURANCE CO. LTD Versus CHAMPA BORA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
16	MACApp./271/2024	M/S N.K. PETROLEUM Versus ARUN SAMANTA AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	
17	MACApp./272/2024	ANAUDDIN SK Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND ANR.	MR I HAQUE	
18	MACApp./277/2024	ORIENTAL INSURANCE COMPANY LTD. Versus DULAL CHANDRA ROY AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH I.A.(Civil)/1770/2024 in MACApp./277/2024	ORIENTAL INSURANCE COMPANY LTD. Versus DULAL CHANDRA ROY AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
19	MACApp./279/2024	ORIENTAL INSURANCE COMPANY LTD. Versus PINKI DAS @ SAHA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1778/2024 in MACApp./279/2024	ORIENTAL INSURANCE COMPANY LTD Versus PINKI DAS @ SAHA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
20	MACApp./280/2024	ORIENTAL INSURANCE COMPANY LTD. Versus SABITRI DAS AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1779/2024 in MACApp./280/2024	ORIENTAL INSURANCE COMPANY LTD. Versus SABITRI DAS AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
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21	MC/198/2015 in MACApp. SL. NO. 214392, B/O	MRS. BHAGYASWARI TAMULI Versus DIPEN GOGOI and 2 ORS,	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR.R K BHATRAR-3 MS.A BORA(R-3) MS.P HAJURI(R-3)
22	MC/323/2015 in MACApp SL. NO. 190153	MADHU BISWAS and ANR. Versus NOOR ISLAM KHAN and 5 ORS.	MR.N BHATRA MRG JALAN	MS.N MODI MS.M CHOUDHURY MR.I ALAM MR. J KALITA (r-1,6) MR.S DUTTA MS.M SAIKIA MR.C SHARMA MS.P BORSIAKIA MS.A GOGOI
23	MC/1292/2015 in MACApp. SL. NO. 242464	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SANJIB KONWAR HIS LEGAL HEIRS REPRESENTED BY	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S S SHARMA(R-5) MRM H AHMED(R-4) MRA SHARMA(R-5) MR.M R CHOUDHURY(R-4)
24	I.A.(Civil)/1886/2016 in MACApp./282518/2016	UNITED INDIA INSURANCE CO. LTD. Versus SMT. TUNUMAI CHARINGIA and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	WITH MACApp./282518/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SMT TUNUMAI CHARINGIA and 2 ORS		
25	MACApp./134/2017 CAVT. NO. 29/2017 WITH LCR, B/O	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MS. P MAZUMDAR MR.R D CHOUDHURY MR.S CHANDA MR.S SAMARIA SR GA,ASSAM	MR.S SAHA FOR CAVEATOR MRS. M BORA
	WITH I.A.(Civil)/2450/2017 in MACApp./134/2017	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MR.S CHANDA MR.S SAMARIA	MR.S SAHA FOR CAVEATOR MRS.M BORA
26	MFA/106/2018	NATIONAL INSURANCE COMPANY LIMITED Versus AKUL ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR N AHMED (r-2) MS. S D SAIKIA (R1) MR. M M ZAMAN (r-2)
27	MACApp./506/2018	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT. BULBULI BISWAS AND 4 ORS	MR. K K DEY MR V K BAROOAH	
28	I.A.(Civil)/2268/2018 in MFA/86/2018	SMT HAMIDA KHATUN Versus UNION OF INDIA	MR. M U MONDAL MR. A WAHAB MD. I H KHAN	SC, NF RLY

	WITH MFA/86/2018	SMT HAMIDA KHATUN Versus UNION OF INDIA	MR. M U MONDAL MR. A WAHAB MD. I H KHAN	SC, NF RLY
29	I.A.(CrI.)/585/2020 AB 1553/2020(D/O), FIXED in AB/1553/2020	VIKRANT KUMAR RAY, Versus FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	MR. M ALI (R-1) PP, ASSAM
30	I.A.(Civil)/2093/2020 WITH LCR 2 FILES in MACApp./9188/2020	DHANIRAM NATH Versus MD. ANJUMAL HASAN AND 4 ORS.	MR M BEZBARUAH MS M BAISHYA MR K J PATHAK	MR SISHIR DUTTA MR. U N CHATTRY (R-4) MR. O LASKAR (R-4) MS M CHOUDHURY
	WITH MACApp./9188/2020 (Filing Number)	DHANIRAM NATH Versus ANJUMAL HASAN AND 4 ORS. F		
31	WITH MACApp./108/2019	UNITED INDIA INSURANCE CO. LTD Versus SRI DHANIRAM NATH AND 4 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MR SISHIR DUTTA MR. R ALI MR. A LAL(R-1) MR. S DUTTA MR. M B ISLAM
32	CRP(IO)/276/2022	SUREKHA BEDI Versus RANJAN ADHIKARI AND ANR.	MR. A DAS MRS P BARUA MR. N I KHAN MR M KALITA MS N BEDI T. JAMIR	MR. P KHATANIAR
33	WITH CRP(IO)/277/2022	SUREKHA BEDI Versus RANJAN ADHIKARI AND ANR.	MR. A DAS MRS P BARUA MR. N I KHAN MR M KALITA MS N BEDI T. JAMIR	MR. P KHATANIAR (R2)
	WITH I.A.(Civil)/3423/2022 in CRP(IO)/277/2022	SUREKHA BEDI Versus RANJAN ADHIKARI AND ANR.	MR. A DAS MRS P BARUA MR. N I KHAN MR M KALITA MS N BEDI T. JAMIR	MR. P KHATANIAR (R2)
34	MACApp./338/2022 WITH LCR, FIXED	MD. ALIUL ISLAM Versus RINA MEDHI	MR. B CHOWDHURY MR A H AHMED	MR. DITUL DAS MR. R RAHMAN
35	MACApp./830/2022	TARUN GOGOI Versus PURNIMA SHYAM AND 3 ORS.	MR. J KALITA MR. N J GOGOI M.A. BEGUM	MR. R GOSWAMI (r-4) MS. M SAIKIA (r-4) MS. P BORTHAKUR (r-4)
	WITH I.A.(Civil)/3643/2022 in MACApp./830/2022	TARUN GOGOI Versus PURNIMA SHYAM AND 3 ORS.	MR. J KALITA MR. N J GOGOI M.A. BEGUM	
36	I.A.(Civil)/2739/2022 in MACApp./10036/2022	MAMATA NATH ROY Versus IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. S AHMED MS J HAZARIKA	MR. S P BHATTACHARJEE (r-2,3) MR. R GOSWAMI (R-1) MS. M SAIKIA (R-1) MS. P BORTHAKUR (R-1)
	WITH MACApp./10036/2022 (Filing Number)	MAMATA NATH ROY . Versus IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS B	MR. S AHMED	
37	I.A.(Civil)/3091/2022 MAC.APP. 46/2023(D/O) in MACApp./12097/2022	SUREN BHUYAN Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS .	B R DAS MS M BHARATI	MR. M DUTTA (R-1) MR S CHOUDHURY (r-3) MR. R GOSWAMI (r-2) MS S DEV (R-1) MS. M SAIKIA (r-2) MS. P BORTHAKUR (r-2) MR J MAHANTA (R-1)

	WITH MACApp./12097/2022 (Filing Number)	SUREN BHUYAN Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS . E	B R DAS	
38	I.A.(Civil)/3318/2022 in MACApp./12929/2022	PIYARI KHARIYA Versus THE NEW INDIA ASSURANCE COM LTD.	B R DAS MS M BHARATI	MRS B ACHARYA MR. A ACHARYA
	WITH MACApp./12929/2022 (Filing Number)	PIYARI KHARIYA Versus THE NEW INDIA ASSURANCE COM LTD. E	B R DAS	
39	SAO/5/2023	SUMESWAR KEOT Versus GAYATRI BORA	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	M ALAMGEER MR. A ALAM MR. M ALAM
40	MFA/30/2023 WITH LCR	UNION OF INDIA Versus M/S MAITHAN ALLOYS LTD.	MR. K GOGOI	
41	I.A.(Civil)/2592/2023 FIXED in MACApp./10430/2023	NUR MOHAMMAD ALI @ NUR MAHAMMAD AND ANR. Versus THE MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	
	WITH MACApp./10430/2023 (Filing Number)	NUR MOHAMMAD ALI @ NUR MAHAMMAD AND ANR. Versus THE MANAGER LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD. AND 2 ORS. E	MR H DAS	
42	FAO/14/2024	SHARIFA BEGUM Versus ABDUL JALIL @ ABDUL ZALIL @ ABDUL JALIL SHEIKH	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
43	FAO/31/2024	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD	MR. S SARMA MR D DAS	MR. U HAZARIKA
	WITH I.A.(Civil)/1359/2024 in FAO/31/2024	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD	MR. S SARMA MR D DAS	
44	I.A.(Civil)/636/2024 in LA.App./1979/2024	ARUP KR BORO Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MR. F A AHMED	GA, ASSAM
	WITH LA.App./1979/2024 (Filing Number)	ARUP KR BORO Versus THE STATE OF ASSAM AND ANR. B	MR. S A AHMED	
45	I.A.(Civil)/1395/2024 WITH LCR, B/O in MACApp./684/2019	UNION OF INDIA AND 3 ORS Versus SMTI RASHMI RABHA AND 4 ORS		MR. A R AGARWALA
	WITH MACApp./684/2019	UNION OF INDIA and 3 ORS, Versus SMTI RASHMI RABHA and 6 ORS	C.G.C. MR. K K PARASAR	MR. A R AGARWALA MR. R GOSWAMI (R-5) MS. M SAIKIA MS. P BORTHAKUR (R-5) MS. P BORTHAKUR (R-5) R LAILA(R1TO4) MR. K ALI(R1TO4)
46	I.A.(Civil)/1539/2024 B/O in MACApp./532/2019	SRI RABINDRA NATH DAS, Versus UNITED INDIA INSURANCE COMPANY LIMITED	MR. M HUSSAIN	MR. B J MUKHERJEE

	WITH MACApp./532/2019	UNITED INDIA INSURANCE COMPANY LIMITED	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA	MR. M HUSSAIN
		Versus		
47	I.A.(Civil)/1716/2024 FIXED in MACApp./5972/2024	SRI RABINDRA NATH DAS AND 2 ORS THE ORIENTAL INSURANCE COMPANY LTD	MR. B J MUKHERJEE MR. J KALITA	
		Versus		
		MOTIBUR RAHMAN AND 7 ORS.		
	WITH MACApp./5972/2024 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD	MR. J KALITA	
		Versus		
		MOTIBUR RAHMAN AND 7 ORS A		
	WITH I.A.(Civil)/5973/2024 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD	MR. J KALITA	
		Versus		
		MOTIBUR RAHMAN AND 7 ORS A		
48	I.A.(Civil)/1755/2024 in MACApp./5991/2024	THE ORIENTAL INSURANCE CO. LTD.	MR. S K GOSWAMI MR. R SHARMA	
		Versus		
		ASHIMA SAHI AND 3 ORS.		
	WITH MACApp./5991/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD	MR. S K GOSWAMI	
		Versus		
		ASHIMA SAHI AND 3 ORS E		
	WITH I.A.(Civil)/6407/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD	MR. S K GOSWAMI	
		Versus		
		ASHIMA SAHI AND 3 ORS E		
49	I.A.(Civil)/1756/2024 in MACApp./6211/2024	MARZIANA BEGUM	MR. N J DUTTA MR N AHMED	
		Versus		
		UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. M M ZAMAN MR A BASUMATARY	
	WITH MACApp./6211/2024 (Filing Number)	MARZIANA BEGUM	MR. N J DUTTA	
		Versus		
		UNITED INDIA INSURANCE CO LTD AND 2 ORS H		
50	I.A.(Civil)/1765/2024 in MFA/14767/2023	ORIENTAL INSURANCE COMPANY LTD.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		Versus		
		RAHIM ALI AND ANR.		
	WITH MFA/14767/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD	MS R D MAZUMDAR	
		Versus		
		RAHIM ALI AND ANR (A)		
		STAY MATTERS		
51	Tr.P.(C)/75/2023	CHAYAIIKA DAS	MR. S SAHU	
		Versus		
		GAUTAM DAS		
52	CRP/27/2024	ON THE DEATH OF JAGANMOY PAUL, HIS LEHAL HEIRS KALYANI PAUL AND 2 ORS	MR. S D PURKAYASTHA MS S.S.BORA	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN
		Versus		
		RASHESWAR PAUL @ RASHU PAUL		

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5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024

7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1326/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TULEN HAZARIKA Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
2	Bail Appln./1579/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAHENDRA SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB
BAIL HEARING				
3	AB/817/2024	AJNUR ALI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR MS P SAIKIA MR S J CHOUDHURY	PP, ASSAM
4	AB/1223/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJU SHEIKH @ RAJU Versus THE STATE OF ASSAM AND ANR.	MD. A H LASKAR MR D CHUTIA	MR. P SAIKIA, LEGAL AID COUNSEL PP, ASSAM
5	AB/1286/2024 FIXED	MONJUR AHMED @ MONJURUL HOQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
ORDERS				
6	I.A.(CrI.)/302/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in CrI.Rev.P./273/2022 WITH CrI.Rev.P./273/2022	JAMELA KHATOON, Versus MD. IBRAHIM ALI AND ANR. MD. IBRAHIM ALI Versus JAMELA KHATOON AND ANR	MD A HUSSAIN MR. M HOQUE	MR M HOQUE PP, ASSAM MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM
HEARING				
7	CrI.A./18/2012 PART-HEARD, LCR 6 FILES, P.B.-1, FIXED	KADER ALI Versus STATE OF ASSAM	MR.S BHUYAN MRS.B DAS MS.D SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/155/2021	AJUBA KHATUN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR	SC, PNRD GA, ASSAM
ADMISSION				
2	WP(C)/7893/2016 FIXED	JAI PAL SINGH Versus THE UNION OF INDIA and 3 ORS		C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
3	WP(C)/8047/2017	AINUL HAQUE and 7 ORS Versus THE STATE OF ASSAM and 5 ORS	MR T KALITA MR.I CHOUDHURY MR.B DEKA MR.A KAKATI	SC, APDCL
4	WP(C)/8653/2019	MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
5	WP(C)/1927/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR. R BORA	GA, ASSAM
6	WITH WP(C)/3699/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. R BORA	MR. S S ROY, GA, ASSAM
7	WP(C)/153/2021	AJIT SUKLABAIIDYA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR D DEKA	SC, PNRD SC, FINANCE
8	WP(C)/204/2021	ON THE DEATH OF MD. ISHAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, AG MR. S K MEDHI (r-6)
9	WP(C)/213/2021	CHAYA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	MR. C S HAZARIKA SC, AG MR B GOGOI (SC, FINANCE) SC, PWD SC, N C HILLS

10	WP(C)/244/2021	ASHIM KUMAR HAZARIKA Versus THE UNION OF INDIA AND 8 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K SINGH (R-5 TO 7) MR. A GANGULY (R-5 TO 7) MR H GUPTA MR. A DUTTA (R-5 TO 7) ASSTT.S.G.I. SC, PWD
11	WP(C)/1247/2021	PHUKAN CH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH MR. M C DAS	SC, AG MR. R K TALUKDAR SC, IRRIGATION SC, FINANCE
	WITH WP(C)/174/2019	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, IRRIGATION
	WITH WP(C)/277/2022	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MS. P K DEVI	GA, ASSAM MR. R BORPUJARI (R-5) SC, IRRIGATION DEPTT.
14	WP(C)/1717/2021	SACHINDRA CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/1746/2021	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
16	WP(C)/4809/2021	NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H MAZARBHUIYAN MR. M H SAIKIA	SC, AG SC. WATER RESOURCE DEPTT.
17	WP(C)/4845/2021	RAJDEEP KONWAR AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAUHAN MR. P MAZUMDER	MR B PUSHILAL (R-5,6) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
18	WP(C)/4894/2021	FUZAIL AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR A MOTALIB MR. T K DEY MR N BARUAH MR K THAKUR MR P R SARMA SIRAJ CHOUDHURY B ALI SK	GA, ASSAM SC. AGRICULTURE
19	WP(C)/5452/2021	SMTI. REETA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
20	WP(C)/5502/2021	SAMSHAD BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR R ISLAM MS M DEKA	GA, ASSAM SC, AG MR. S K MEDHI (R4, SC, AG) MR. S K MEDHI (R4, SC, AG) SC, HANDLOOM AND TEXTILE
21	WP(C)/5559/2021	MONALISA ANDREW Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (R-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/2436/2021 in WP(C)/5559/2021	NORTH EASTERN COUNCIL Versus MONALISA ANDREW AND 4 ORS B	MR. B DEKA	MR. S C BISWAS
	WITH I.A.(Civil)/1342/2023 in WP(C)/5559/2021	THE COMPTROLLER AND AUDITOR GENERAL (CAG) OF INDIA Versus MONALISA ANDREW AND 4 ORS.	MR. R K TALUKDAR	MR. S C BISWAS MR. A K DUTTA

22	WP(C)/5863/2021	BIBI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
23	WP(C)/6698/2021	JAJNA RAM DEKA @ JAGYA RAM DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR P KATAKI MR S P DAS MR A ALAM	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, REVENUE
24	WP(C)/7106/2021	ABUL HASIM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR P C GOSWAMI MR. P P DAS	GA, ASSAM SC, AG MR. D SARMA (R-6,7) MR. ABU JAHID (R-6,7) SC, ANIMAL HUSBANDRY and VETERINARY DEPT. (R.NOS. 1,2) SC, FINANCE
25	WP(C)/7353/2021	SMT. BHARATI DEKA Versus THE STATE OF ASSAM AND 11 ORS.	K U AHMED MS P SARMA MS N HASAN	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, P H E SC, FINANCE
26	WP(C)/4679/2023	MAMPI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	MR S DUTTA, SC ,P&RD, (R-5) GA, ASSAM
27	WP(C)/6192/2023	KASHYAP JYOTI BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR M CHOUDHURY MR P J DAS	SC, P AND R.D. GA, ASSAM MR. B CHOUDHURY SC, SLRC
28	WP(C)/7536/2023	RITU HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	S SAIKIA MS. RUKMINI BARUA P TERANG MS. PADMINI BARUA	GA, ASSAM SC, REVENUE
29	WP(C)/338/2024	AMINUR ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, AGRI. DEPARTMENT SC, FINANCE
30	WP(C)/393/2024	SONESHWARI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR U RONGPI	SC, AG (A AND E) SC, P H E
31	WP(C)/611/2024	ASI GD MD RUPDHAN ALI AND 23 ORS Versus UNION OF INDIA AND 6 ORS	MR. M SAIKIA	MR. R K D CHOUDHURY DY.S.G.I.
32	WP(C)/642/2024	SOMNATH DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. M K DAS MR. U S BORA B. CHETRY	GA, ASSAM MR. CHARAK KASHYAP (r-4,5,6)
33	WP(C)/1409/2024	TUPESWARI BALA BARO Versus THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
34	WP(C)/1502/2024	SARAT BHUYAN AND 12 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, REVENUE
35	WP(C)/1630/2024	MANABJYOTI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM
36	WP(C)/1740/2024	MOKSHADA SHARMA KATAKI Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. K SARMA MR. S BORUAH	MR. A GANGULY (r-1 to 5) MR. A DHANUKA (r-1 to 5) SC, A G V B

ORDERS

37	WP(C)/951/2014	SATYA RAM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K BORO LEGAL AID COUNSEL	GA, ASSAM
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38	WP(C)/4591/2014	ASHOK DEB Versus THE STATE OF ASSAM AND 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS	MR.D SAIKIA MR.S CHAUHAN MR.B B NARZARI MR.B GOGOI MR.N BORAH SC, FINANCE
	WITH MC/3108/2014 in WP(C)/4591/2014	ASHOK DEB Versus THE STATE OF ASSAM AND 5 ORS	MR.S K MEDHI MR.A DAS MR.J DAS	MR.D SAIKIA MR.S CHAUHAN MR.B B NARZARI MR.B GOGOI MR.N BORAH SC, FINANCE
39	Cont.Cas(C)/582/2017	(3) MD. AKAN ALI and ORS. Versus V.K. PIPERSONIA and 9 ORS.	MR.T SK	MS. S KHANIKAR (R5) MS U DAS (R2, R5)
	WITH I.A.(Civil)/635/2022 in Cont.Cas(C)/582/2017	ARCHANA KALITA and 6 ORS Versus V.K. PIPERSONIA and 11 ORS.	MR.T SK	
40	WP(C)/2590/2018	DIPAK RAJBONGSHI Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. B AHMED	SC, HEALTH
41	Cont.Cas(C)/33/2019	MUSTAQUE AHMED Versus ANAND PRAKASH TEWARI	MR. K SINGHA MR D GOGOI	MR. J ROY
	WITH Cont.Cas(C)/97/2019	ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
43	Cont.Cas(C)/173/2019	BIREN KUMAR SAIKIA AND 3 ORS. Versus ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
	WITH Cont.Cas(C)/177/2019	RASHID ALI Versus ANAND PRAKASH TIWARI	MR. S BORTHAKUR MR. D GOGOI	MR. J ROY
45	Review.Pet./170/2019 IN WP(C) 1385/11(D/O)	SMTI. KALPANA BORA BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. U DUTTA	SC, APSC MR. R SHARMA (R8) MR. P D NAIR (R-6) MS P PHUKAN (R8) SC, FINANCE DEPTT. SC, EDU
	WITH Review.Pet./76/2019	STATE OF ASSAM AND ANR Versus JOVIAL KALITA AND 5 ORS.	MR. R MAZUMDAR	MR. B C DAS SC, APSC MR. U DUTTA SC, FINANCE
47	Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3,4) MR. A K BHUYAN MS. R B BORA (r-3,4) MR. S BORA (r-3,4) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
48	Cont.Cas(C)/515/2019	BISWAJIT GOGOI AND 6 ORS. Versus ASHOTOSH AGNORHOTRI, IAS AND 6 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. M BHAGABATI (R-7) MS G BORA (R-7) MS. B TALUKDAR (R-7) MS M GOGOI (R-7) MR. D NATH MR D KALITA
49	Cont.Cas(C)/731/2019	NAJMA SAIKIA Versus DEVOLA DEVI DAS AND 2 ORS.	MR I AHMED	MR. S S ROY MR. S BORTHAKUR

50	WP(C)/4555/2019	BIKASH HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR J P CHOUHAN	GA, ASSAM
51	WP(C)/2288/2020	NIRMALA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR D MAHANTA	SC, HIGHER EDU MR A UPADHYAY SC, BTC MR. P UPADHYAY
52	Cont.Cas(C)/112/2023	GOBIN BORA Versus VARSHATY DAS AND 3 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI(R-1) MS A DAS (R-1) MS. L WANGSA(R-1)
53	Cont.Cas(C)/636/2023	MONOWAR HOSSAIN Versus BALIN BABA BALARI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
54	WP(C)/7203/2023	BIRENDRA LAL AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	MR. G PEGU DY.S.G.I.
55	Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
	WITH I.A.(Civil)/1696/2024 in Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND ORS	MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
56	WP(C)/1284/2024	SARANGA BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	SC, HEALTH
HEARING				
57	WP(C)/6452/2022 B/O	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
58	WITH WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.
59	WP(C)/1013/2023 B/O	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
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8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024

16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1684/2024	MD. JOHIRUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
2	Bail Appln./1685/2024	JAGJEET SINGH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
3	Bail Appln./1693/2024	HAMIDA BEGUM Versus THE STATE OF ASSAM	MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
4	Bail Appln./1697/2024	ALI SAHEB Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
5	Bail Appln./1700/2024	BHOLA SEKH AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
6	Crl.Rev.P./221/2024	BIKI CHETRI Versus LEENA MONI HAZARIKA	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL R ISLAM	
7	Crl.Pet./345/2024 FIXED	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
8	Crl.Pet./417/2024 B/O	DILIP KUMAR BRAHMA Versus THE STATE OF ASSAM AND ANR	MR P K DAS	PP, ASSAM
9	Crl.Pet./671/2024	AMAR ROY Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA	PP, ASSAM
10	Crl.Pet./672/2024	JIA UDDIN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
11	Crl.Pet./673/2024	SMT. SONIYA DEVI Versus THE STATE OF ASSAM AND ANR.	MR. A B SIDDIQUE	PP, ASSAM

12	Crl.Pet./675/2024	JUHAS ALI @ JULU Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
13	Crl.Pet./676/2024	AMARNATH ASHOK SAWANT Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
14	Crl.Pet./677/2024	HASANUR ISLAM @ RAHMAN Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
15	Crl.Pet./678/2024	PRADIP SINHA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
16	Crl.Pet./679/2024	MD. H M MURTAZA LASKAR Versus EUREKA MULTI DEVELOPER	MR. U N CHATTRY MR. O LASKAR	
ADMISSION				
17	Crl.Pet./303/2015 WITH OFFICE NOTE	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MS.P BORAH MR.S BORTHAKUR	MR. K N CHOUDHURY (R-2) MR. P P MEDHI (R-2) PP, ASSAM MR. J PATOWARI (R-2)
18	Crl.Rev.P./167/2023 WITH LCR 3 FILES, FIXED	CENTRAL BUREAU OF INVESTIGATION Versus RAHUL KUMAR	MR M HALOI (SPL. PP, CBI)	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN
19	Crl.Pet./393/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	SUMAN KUMAR DEY Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY MR. N B P SINGHA	MR A SHARMA (R-2) PP, ASSAM
20	Crl.Rev.P./151/2024 FIXED	SHAHIDUL SIKDAR Versus THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA	MR. P N GOSWAMI, S.C., FOREST DEPTT. PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY)	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
22	Bail Appln./3932/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
23	Bail Appln./4258/2023 WITH CASE RECORD(SCANNED COPY)	JITUL ALI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
24	Bail Appln./653/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
25	Bail Appln./966/2024 WITH CASE RECORD(SCANNED COPY)	MANISH KUMAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
26	Bail Appln./1044/2024 WITH OFFICE NOTE	AMIT KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
27	Bail Appln./1218/2024 WITH CASE RECORD(SCANNED COPY)	IKTAR ALI @ IKTTARUL HAQUE @ EKTAR ALI Versus THE UNION OF INDIA,	MR. S RAHMAN MRS S GOSWAMI	SC, NCB
28	Bail Appln./1505/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. AJAJUDDIN Versus UNION OF INDIA	MR. P K SAHARIA MS K DAS	SC, NCB

29	Bail Appln./1511/2024 OFFICE NOTE, FIXED	ASHIDUL MONDAL @ RAHUL Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
30	Bail Appln./1536/2024 WITH OFFICE NOTE, FIXED	SHAMSUN NAHAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	ALHAJJ I UDDIN.(R-2) MR R HOQUE.(R-2) PP, ASSAM
WITH				
31	AB/1130/2024	ROKIA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	ALHAJJ I UDDIN.(R-2) MR R HOQUE.(R-2) PP, ASSAM
32	Bail Appln./1602/2024 FIXED	RAJU PAUL AND ANR. Versus THE UNION OF INDIA	MR. R SARMA A H CHOUDHURY	SC, CUSTOMS
BAIL HEARING				
33	AB/659/2024	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
34	AB/719/2024 WITH CASE RECORD(SCANNED COPY)	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
WITH				
35	AB/726/2024	KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
36	AB/729/2024	MONOWARA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
WITH				
37	AB/314/2024	MONOWARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
38	AB/956/2024	MOJAMIL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
39	AB/989/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
WITH				
40	AB/931/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
41	AB/996/2024	RATAN DEB Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
42	AB/1056/2024	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
43	AB/1122/2024 AB 1090/2024(D/O), FIXED	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
WITH				
44	AB/1311/2024	MONIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
45	AB/1257/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANU DEKA Versus UNION OF INDIA	MR. A K AZAD MS S DEVI	SC, NCB

46	AB/1270/2024 FIXED	SONA DEKA Versus THE STATE OF ASSAM	MR. R SARMA MR. S DAS	PP, ASSAM
47	AB/1304/2024	AINUL KHAN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
48	AB/1318/2024	MD. SAFED ALI Versus THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. P. GOGOI	PP, ASSAM
49	AB/1400/2024 FIXED	KHORNO BASUMATARY Versus STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM

ORDERS

50	Crl.Pet./517/2016 WITH OFFICE NOTE	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA	
51	Crl.Pet./169/2023 B/O	XXX AND 2 ORS. Versus BARNALI DAS	MR. DITUL DAS MR. R RAHMAN	MR. P HAZARIKA MR. T R SARMA P. BORAH
52	I.A.(Crl.)/43/2024 WITH LCR 4 FILES, B/O in Crl.A./10/2024 WITH Crl.A./10/2024	AJAY BHUMIZ Versus THE STATE OF ASSAM AND ANR.	MR S DEY MR S BORTHAKUR	PP, ASSAM
53	I.A.(Crl.)/547/2024 in Crl.Rev.P./3690/2024 WITH Crl.Rev.P./3690/2024 (Filing Number)	AJAY BHUMIZ Versus THE STATE OF ASSAM AND ANR. NISHA PODDAR Versus THE STATE OF ASSAM AND ANR	MR S DEY MR S BORTHAKUR MR. M L PANDIA	PP, ASSAM PP, ASSAM
		NISHA PODDAR Versus THE STATE OF ASSAM AND ANR (F)	MR. M L PANDIA	

HEARING

54	Review.Pet./170/2022 IN MAC.APP. 937/2018(D/O), WITH LCR, FIXED	BHARATI BEZBARUAH AND 2 ORS. Versus RELAINCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. J KALITA MS. S. KAR	MR. A J SAIKIA (r-1) M CHETIA (r-1) MR. S. PEGU (r-1)
55	Crl.A./34/2023 WITH LCR 3 FILES, B/O	ABDUL MOTLEB Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR R SONOWAL	MR. K K DUTTA (R-2) MS B CHOUDHURY (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024

12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS**

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1372/2024	NUMAN UDDIN Versus THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
2	Bail Appln./1686/2024	BAHARUL ISLAM @ AMBANI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
3	Bail Appln./1687/2024	ASUR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
4	Bail Appln./1688/2024	RAZZAK ALI @ REJAUL ALI Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
5	Bail Appln./1689/2024	GOPAL BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
6	Bail Appln./1690/2024	RAHUL SUTRADHAR Versus THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MS. N R CHOUDHURY MS. T A AHMED MD A ISLAM	PP, ASSAM
7	Bail Appln./1691/2024	INDRAJIT RABHA Versus THE STATE OF ASSAM AND ANR.	M DEKA MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
8	Bail Appln./1694/2024	BHOLA DEY Versus THE STATE OF ASSAM	MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
9	Bail Appln./1695/2024	MANNAF ALI @ BAUNA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM

10	Bail Appln./1698/2024	OMAR FARUQUE Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED P. GHOSH	PP, ASSAM
11	Bail Appln./1699/2024	RAKIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
12	Bail Appln./1701/2024	SWAPAN KR. CHOUDHURY @ SWAPAN CHOUDHURY AKA SWAPNO Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
13	W.P.(Cri.)/18/2024	PRIYANKA CHOUDHURY Versus PANDESWARA MADHUSUDAN	DR. B N GOGOI	
14	Cri.Pet./357/2024 B/O	POTURUN NESSA CHOUDHURY Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
ADMISSION				
15	WP(C)/7107/2021 PART-HEARD, FIXED	RAJDEEP ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
16	Tr.P.(Cri.)/10/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
WITH				
17	Tr.P.(Cri.)/8/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	PP, ASSAM
WITH				
18	Tr.P.(Cri.)/9/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
WITH				
19	Tr.P.(Cri.)/11/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./4426/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRAMOD KUMAR Versus THE STATE OF ASSAM AND ANR	MR A L MANDAL MR. M BISWAS J SINGPHO	A GHOSAL PP, ASSAM SC, NCB
21	Bail Appln./389/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
22	Bail Appln./523/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RISHI KUMAR AND ANR Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
23	Bail Appln./556/2024 WITH CASE RECORD(SCANNED COPY)	TAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

24	Bail Appln./712/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ROJIT ALI @ SAHIL AHMED @ ROJITULLA Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
25	Bail Appln./778/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AYESHA BEGUM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
26	Bail Appln./1047/2024 WITH CASE RECORD(SCANNED COPY)	KUNAL BHATTACHARJEE AND ANR. Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR P BORA MR S DUTTA	PP, ASSAM
27	Bail Appln./1233/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BINI TANGOM @ TANGUM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	SPL PP WILDLIFE FOREST ASSAM
28	Bail Appln./1330/2024 WITH OFFICE NOTE, FIXED	BIKRAM DEBBARMA Versus THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL S K DAS	SC, NCB
29	Bail Appln./1407/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MANISH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
30	Bail Appln./1463/2024	FAKRUL ALI Versus THE STATE OF ASSAM	MR A CHAKRABORTY MR A CHETIA	PP, ASSAM
31	Bail Appln./1472/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KISHORE SINHA Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MS. M DEVI MS M BORAH	MR. M BISWAS(INFORMANT) A SAIKIA(INFORMANT) PP, ASSAM
32	Bail Appln./1660/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MS. I GOHAIN S N ULLAH	PP, ASSAM
BAIL HEARING				
33	AB/3418/2023 FIXED	KHANDAKAR MOIDUL ISLAM @ MOIDUL ISLAM KHANDAKAR AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
34	AB/3764/2023	ABDUR RASHID MONDAL @ RASHID MONDAL @ ABDUR RASHID Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL	PP, ASSAM
35	AB/343/2024	SOHRAB ALI Versus THE STATE OF ASSAM	MR G CHAMUAH MS M BORAH	PP, ASSAM
36	AB/415/2024	MOJMUL ISLAM AND 5 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	AB/445/2024	ZAKINUR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
38	AB/485/2024	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
39	AB/1106/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AKLAS UDDIN LASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	PP, ASSAM
40	AB/1132/2024 FIXED	NAYAN JYOTI SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. R K MAHATO MISS R A CHOUDHURY	PP, ASSAM

41	AB/1265/2024 FIXED	PRATICK LAL BARUAH Versus THE STATE OF ASSAM	MR. M K DAS MRS R BEGUM MS. B CHETRY MS. A LALA C SAIKIA	PP, ASSAM
42	AB/1279/2024 FIXED	HARISH UDDIN Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	PP, ASSAM
43	AB/1340/2024 FIXED	MOHI UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
44	AB/1350/2024 WITH OFFICE NOTE, FIXED	ABDUL MAZID MOLLAH @ ABDUL MOJID AHMED Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
45	AB/1378/2024 FIXED	JAHANGIR SHEIKH @ JAHANGIR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM

ORDERS

46	I.A.(CrI.)/209/2024 WITH LCR 4 FILES, B/O in CrI.A./58/2024 WITH CrI.A./58/2024	JAMAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MD. S Z B AKLAS MR. A M S MAZUMDER	PP, ASSAM
47	I.A.(Civil)/1700/2024 WP(C) 2000/2023(D/O) in WP(C)/2000/2023	JAMAL UDDIN Versus THE STATE OF ASSAM AND ANR. THE UNION OF INDIA AND 8 ORS Versus RAMESH KUMAR PUNIA	MD. S Z B AKLAS MR. A M S MAZUMDER MS. B SARMA(C.G.C)	PP, ASSAM MR. R MAZUMDAR

QUASHMENT

48	CrI.Pet./96/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	MRINAL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. S J SARMAH MRS. B TALUKDAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1633/2024	RAFIKUL ISLAM @ ROFIQUL ALI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM
2	Bail Appln./1643/2024	MD. SAFIQUE Versus THE STATE OF ASSAM	MR. N SHARMA B K SINGHA MR. S KAUR	PP, ASSAM
3	Bail Appln./1692/2024	SURAJ DALU AND 3 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
4	Bail Appln./1696/2024	AJAHAR ALI AND ANR. Versus THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM
MOTION				
5	AB/1527/2024	SOKIBOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
6	AB/1528/2024	MD. MOSAMADDIN ALI @ MD. MUSAMUDDIN Versus THE STATE OF ASSAM	MR A CHOUDHURY MR. D DEKA MR. R Deka S I AKAND	PP, ASSAM
7	AB/1529/2024	DUL MAMUD HOQUE Versus THE STATE OF ASSAM AND ANR	MR. D K KOTHARI MR. K K BHUYAN MS N BARUAH MR. N KOTHARI	PP, ASSAM
8	AB/1530/2024	RONO LUNGCHANG Versus THE STATE OF ASSAM	MR S PARASHAR MS. T SARMA	PP, ASSAM
9	AB/1533/2024	ABDUS SAMAD @ SAMAD ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
ADMISSION				
10	Crl.Pet./1242/2019 WITH LCR 1 FILE, FIXED	RAJIB ALI Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MS P LEKHARU	MS. P BORAH PP, ASSAM

11	Crl.Pet./995/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED	BISWAJIT PAUL Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MS N DEKA (r-2) MR SAURADEEP DEY (r-2) PP, ASSAM MR. D GUPTA
12	Crl.Pet./1015/2023 FIXED	MEHBISH BEGUM AND 5 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA	PP, ASSAM
13	Crl.Pet./355/2024	ABHIJIT ROY NANDY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D DAS	MR. DITUL DAS (r-2) MS TINLUNG (r-2) PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./4262/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BIKI CHETIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
15	Bail Appln./925/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SALIM KHAN Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
16	Bail Appln./1188/2024 FIXED	BABUL DOLEY AND ANR. Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
17	Bail Appln./1469/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABUL HUSSAIN PARAMANIK Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN R ISLAM MR. J ISLAM	PP, ASSAM
18	Bail Appln./1549/2024 FIXED	SAPINA KHATUN @ SAFINA KHATUN Versus STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
WITH				
19	AB/1138/2024	SAHIDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
20	Bail Appln./1575/2024 FIXED	DIPAK SHARMA Versus THE STATE OF ASSAM	G. GOSWAMI MS M BORAH MR. B B BORAH LUAYING	PP, ASSAM
21	Bail Appln./1610/2024 FIXED	MAHIBUR ISLAM PRAMANIK @ MAJIBUR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
22	Bail Appln./1625/2024 FIXED	NABAJYOTI BARMAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
23	Bail Appln./1628/2024 FIXED	LALSAN ALI @ LALCHAN ALI @ LACHAND ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
BAIL HEARING				
24	AB/3730/2023	SURRUZ ZAMAL @ SURZ AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
25	AB/4158/2023 FIXED	JULFIKAR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
26	AB/4159/2023 FIXED	GIYAS UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM

27	AB/4240/2023 FIXED	MUSTAFA AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
28	AB/223/2024 FIXED	AKRI ZAMAL SHEIKH Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
29	AB/928/2024 FIXED	NUR MOHAMMAD AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. M A AHMED	PP, ASSAM
30	AB/992/2024	MD SAIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
31	AB/1023/2024	SAINUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. A HUDA	PP, ASSAM
32	AB/1041/2024 FIXED	MALEK ROSTAM @ MANIK UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
33	AB/1105/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
34	AB/1137/2024 FIXED	DANI RAM DAS @ DANPTI (DANI) Versus THE STATE OF ASSAM	MR. B. DAS MR. P GOGOI	PP, ASSAM
35	AB/1153/2024 FIXED	PRABIR BISWAS Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
36	AB/1164/2024	DHARMENDRA BORAH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
37	AB/1240/2024 FIXED	BORNIL BURAGOHAİN Versus THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	PP, ASSAM
38	AB/1258/2024 FIXED	SAFIKUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
39	AB/1271/2024 WITH SCANNED COPY OF CASE RECORD.	MD. BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
40	AB/1272/2024 FIXED	BHITALI BORA @ VITALI BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	PP, ASSAM
41	AB/1273/2024 FIXED	ABDULLAH MANDAL @ ABDULA MANDAL Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
42	AB/1328/2024	MIZANUR ALI MANDAL @ MIZANUR MONDOL Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
43	AB/1396/2024 FIXED	SUKUR ALI AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
44	AB/1398/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHAJAHAN MAZUMDER Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM

45	AB/1417/2024 FIXED	WAHIDA KHATUN @ AAHIDA KHATUN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
46	AB/1431/2024 FIXED	JAHANGGIR ALAM @ JAHANGIR ALOM Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
ORDERS				
47	I.A.(CrI.)/347/2021 BA 1161/2021(D/O), OFFICE NOTE in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
48	Crl.Pet./451/2023 WITH LCR 2 FILES	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
49	Crl.Rev.P./76/2024 WITH LCR 2 FILES	SIMON MAO Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
50	I.A.(CrI.)/478/2024 WITH LCR 1 FILE(SCANNED COPY), B/O in Crl.Pet./1408/2019 WITH Crl.Pet./1408/2019	PRASANTA KUMAR BORA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR A KHANIKAR PP, ASSAM
51	Crl.Pet./529/2024 FIXED WITH Crl.Pet./528/2024	PRASANTA KUMAR BORA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR. A KHANIKAR MR. D P GOSWAMI PP, ASSAM
52	Crl.Pet./529/2024 FIXED	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	
53	Crl.Pet./618/2024 FIXED	MANOJ DHAR Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	PP, ASSAM
HEARING				
54	Crl.Rev.P./158/2021 WITH LCR 3 FILES, FIXED	AHMED MUSA LASKAR Versus AYESHA BEGUM LASKAR @ SHEULI LASKAR	MR. A M BARBHUIYA MR. T HUSSAIN	MR. A H ALAMGIR (R-1)

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024

13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1669/2024	KAJAL DEBNATH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
BAIL HEARING (BA)				
2	Bail Appln./965/2024	ANOWAR HUSSAIN Versus THE STATE OF ASSAM,	MR. A CHAMUAH MR. S D ROY MR. A R KASHYAP	PP, ASSAM
3	Bail Appln./974/2024 WITH OFFICE NOTE WITH SCANNED COPY OF CASE RECORD	AZIM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
4	AB/1867/2023	ABUL FAZAL AHID Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
5	AB/1081/2024 FIXED	PRADIP ROY @ PRADIP RAY AND ANR. Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
6	AB/1184/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. MIJANUR RAHMAN @ MIJANUR HOQUE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN	PP, ASSAM
7	AB/1356/2024 FIXED	JEYABUR RAHMAN @ JIABUR Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024

7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/435/2021	INAMUL HUSSAIN Versus THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR A K AZAD	MR. T C CHUTIA MR. B DEKA SC, AHSEC (R-3) SC, SEC. EDU. ASSTT.S.G.I.
2	WP(C)/1117/2021	MOHAN GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH
3	WP(C)/6225/2021	MINU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM K U AHMED (R5, R6) MR M RAHMAN (R5, R6) MR. M HOSSAIN (R5, R6) SC, SEC. EDU. SC, FINANCE
4	WP(C)/6545/2021	KOMAR UDDIN CHOUDHURI Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
5	WP(C)/7341/2021	MRS. NIRUPAMA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
6	WP(C)/2201/2022	LAKHINATH BORGHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
7	WP(C)/3918/2022 WITH LCR	MD. MAHAMMAD ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. S NATH MR. N G KUNDU	MR. A R BHUYAN GA, ASSAM MR. M A I HUSSAIN MR F HAQUE SC, SEC. EDU.
	WITH I.A.(Civil)/497/2024 in WP(C)/3918/2022	MD. MAHAMMAD ALI, Versus THE STATE OF ASSAM AND 7 ORS	MR. S NATH	MR. A R BHUYAN GA, ASSAM SC, SEC. EDU.

8	WP(C)/1266/2023	GUDDU KUMAR Versus THE UNION OF INDIA AND 8 ORS	MR. U DUTTA MS D KALITA B DUTTA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR V.K.SHARMA (R-6 TO 9) MR. K GOGOI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I. SC, IIT
9	WP(C)/1824/2023	MRS. URIREI SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR A CHAKRABORTY MS D MAHANTA MR N K SARMA	MR. D CHAKRABARTY (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2047/2023 in WP(C)/1824/2023	PH. RUTH JOAN SINGHA, Versus MRS. URIREI SINGH AND 3 ORS.	MR. D CHAKRABARTY MR. D CHAKRABARTY	MR. U K NAIR SC, SEC. EDU.
10	WP(C)/3066/2023	MILAN BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. S BORTHAKUR	MR. I H SAIKIA (r-7) MR. K KALITA (r-7) SC, SEC. EDU.
11	WP(C)/3535/2023	JEHERUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR A R BHUYAN MR. A H ALAMGIR MR F A LASKAR MR. M HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, FINANCE SC, PWD
12	WP(C)/3779/2023	RUPAK CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
13	WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2972/2023 in WP(C)/4449/2023	ANJANA BORAH Versus ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	WITH I.A.(Civil)/3052/2023 in WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.
14	WP(C)/4990/2023	DEBOBRATA NATH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU. SC, NCHAC SC, FINANCE
15	WP(C)/6276/2023	DR. JINTU SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR. S CHAKRABORTY (R-6) MR. N DEKA (r-4,5) MR. M GOGOI(r-4,5) SC, G U
16	WP(C)/7474/2023	JURI BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU.
17	WP(C)/7500/2023	BIBEKA NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU

ORDERS

18	MACApp./17/2014	SRI. DEBA KANTA BORA Versus SMT. CHIKUN BARUAH and 3 ORS	MR. B K SHARMA MR. B K JAIN MS. M DASGUPTA	MS. R D MOZUMDAR MR. S K SANGANERIA MS. S ACHARJEE MR. A K MAHANTA
19	MACApp./110/2014	BHABEN SWARGIARY @ CRITICAL Versus BULEN BANIA and 2 ORS.	MR.J TALUKDAR MR. K K DUTTA MR.M PATHAK MS N J DAS MS.D R DEKA	MR.R GOSWAMI(R-3) MRA K AHMED MS.M SAIKIA(R-3) MR.H MAHANTA MR.J ALAM
20	MC/1576/2015 IN MAC.APP. SL. NO. 226466	SHRI RAJU LAMA Versus PRATIK AGARWAL and ANR,	MR.M TALUKDAR MS.D KALITA	

21	I.A.(Civil)/1160/2017 in MACApp./292986/2017	FUTURE GENERALI INDIA INSURANCE CO. LTD. , Versus SMTI NIRALA SARMA and 5 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR J ISLAM MR. S Z RAHMAN
	WITH MACApp./292986/2017 (Filing Number)	FUTURE GENERAL INDIA INSURANCE COMPANY LTD Versus SMTI NIRALA SARMA and 5 ORS	MR.R GOSWAMI MR.M SAIKIA	
22	MACApp./851/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI JAYANTA CHOWDHURY AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR H R A CHOUDHURY MR. A R BHUYAN MS. R CHOUDHURY MR. A AHMED MRS. S ISLAM
	WITH I.A.(Civil)/3385/2018 in MACApp./851/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI JAYANTA CHOWDHURY AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
23	I.A.(Civil)/2557/2018 in MACApp./649/2018	NATIONAL INSURANCE CO. LTD. Versus RUMI BARUAH AND 3 ORS.	MR. B K PURKAYASTHA MS. M BORUAH	
	WITH MACApp./649/2018	NATIONAL INSURANCE CO. LTD. Versus RUMI BARUAH AND 3 ORS.	MR. B K PURKAYASTHA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. M BORUAH	MR S UKTAR MR. Z IQBAL (R1, R2) MR. S RAHMAN (R1, R2) MR D MONDAL (R-1,2)
24	I.A.(Civil)/4335/2018 in MACApp./15085/2018	SRI SAHIB DAYAL Versus SRI B K MOTI BHAGATH AND 5 ORS	MS. S BORA MS. N CHAKRABORTY	MR A TEWARI MR. D WANGDI A.S.G.I., GHC MR. P B PAUL
	WITH MACApp./15085/2018 (Filing Number)	SRI SAHIB DAYAL Versus SRI B K MOTI BHAGATH AND 5 ORS	MS. S BORA	
25	MACApp./18/2019 WITH LCR	SMTI. MAMONI SAHA AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR. S UKTAR MR. Z IQBAL MR. S RAHMAN	MR. R C PAUL MS L DAS
	WITH MACApp./998/2018	SMTI. SANTANA SAHA AND 4 ORS Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. S RAHMAN	MR. S K GOSWAMI (R1) MR. B K GOSWAMI (R1) MR. R SHARMA (R1)
27	I.A.(Civil)/1678/2019 in MACApp./246756/2015	UNION OF INDIA and ANR Versus SMT TASERING LHAMU	C.G.C. MRS. A GAYAN	
	WITH MACApp./246756/2015 (Filing Number)	UNION OF INDIA and ANR Versus SMT TASERING LHAMU	MRSR BORAH	
	WITH I.A.(Civil)/1022/2019	UNION OF INDIA AND ANR Versus SMT. TSERING LHAMU	MRS. A GAYAN ASSTT.S.G.I.	
28	I.A.(Civil)/3183/2019 in MACApp./16287/2018	ORIENTAL INSURANCE COMPANY LTD., Versus SMTI. RENUMAI DEVI AND 4 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. C SHARMA	
	WITH MACApp./16287/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI RENUMAI DEVI AND 4 ORS		
29	I.A.(Civil)/276/2020 WITH LCR 3 FILES in MACApp./15131/2019	SRI PROBhat BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	

	WITH MACApp./15131/2019 (Filing Number)	SRI PROBhat BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS		
30	I.A.(Civil)/658/2022 in MACApp./1401/2022	DHRUBOJIT MEDHI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA	MR. S DUTTA (r-4) MS. M CHOUDHURY (r-4) MS C BORAH (r-4)
	WITH MACApp./1401/2022 (Filing Number)	DHRUBOJIT MEDHI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 5 ORS. B	MR. A R AGARWALA	
31	MACApp./1/2023 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus BINDA BORA @ BRINDA BALA BORA AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A R AGARWALA MR A AGARWALA
	WITH I.A.(Civil)/4/2023 in MACApp./1/2023	THE ORIENTAL INSURANCE CO. LTD. Versus BINDA BORA @ BRINDA BALA BORA AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
32	MACApp./861/2022	THE ORIENTAL INSURANCE CO.LTD., Versus RUBI BORAH SAIKIA @ RUBY BORAH AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR A AGARWALA (r-1 to 3) MR A AGARWALA (r-1 to 3)
	WITH I.A.(Civil)/3780/2022 in MACApp./861/2022	THE ORIENTAL INSURANCE CO.LTD., Versus RUBI BORAH @ SAIKIA AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
33	MACApp./862/2022	THE ORIENTAL INSURANCE CO. LTD., Versus SAGARIKA BORA @ BORAH AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. A R AGARWALA (r-1 to 4) MR A AGARWALA (r-1 to 4)
	WITH I.A.(Civil)/3782/2022 in MACApp./862/2022	THE ORIENTAL INSURANCE CO. LTD., Versus SAGARIKA BORA @ BORAH AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
34	I.A.(Civil)/132/2023 in MACApp./14008/2022	ORIENTAL INSURANCE COMPANY LTD. Versus HAFIZA KHATUN AND 4 ORS.	MS. R D MOZUMDAR MR. R K D CHOUDHURY MS N K DEVI MR N ANIX SINGH MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR MS. B CHOWDHURY FOR CAVEATOR
	WITH MACApp./14008/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus HAFIZA KHATUN AND 4 ORS. H	MS. R D MOZUMDAR	
35	Cont.Cas(C)/773/2023	DR. KAMAL NARAYAN KALITA Versus DR H DUTTA	MR. R MAZUMDAR MR H BEZBARUA MR N ALI	MR. A K DUTTA
36	I.A.(Civil)/3282/2023 in MACApp./11476/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS.	MR SISHIR DUTTA MR S DUTTA	MR. N. DEBNATH (R-1 to 3)
	WITH MACApp./11476/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS. B	MR SISHIR DUTTA	
37	I.A.(Civil)/3297/2023 in WP(C)/3716/2020	DR. MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM
	WITH WP(C)/3716/2020	MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM

38	I.A.(Civil)/3730/2023 in MACApp./14785/2023	MD. MOINUL @ MINUL HAQUE @ MAINUL HOQUE Versus RELIANCE GENERAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
	WITH MACApp./14785/2023 (Filing Number)	MD. MOINUL @ MINUL HAQUE @ MAINUL HOQUE Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS (E)	MR. A R AGARWALA	
39	I.A.(Civil)/3739/2023 in MACApp./10993/2023	NANI DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. P J BARMAN (R-1)
	WITH MACApp./10993/2023 (Filing Number)	NANI DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	
40	Cont.Cas(C)/189/2024	ABUL KALAM AZAD Versus POMI BARUAH	MR. A ALI MR. Y ALI	MR. K GOGOI MR. A R TAHBILDAR
41	I.A.(Civil)/1143/2024 IN MAC.APP. 317/2016(D/O) in MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	
42	I.A.(Civil)/1173/2024 in MACApp./79/2020	SRI BIKASH GHOSH Versus THE NATIONAL INSURANCE COMPANY LTD A	MR D K NATH	
	WITH MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA MRS. S ROY	MR D K NATH (R-1)
	WITH I.A.(Civil)/489/2020 in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	
43	I.A.(Civil)/1182/2024 in MACApp./357/2021 (D/O) in MACApp./357/2021	NATIONAL INSURANCE COMPANY LTD. AND 2 ORS. Versus MD. PASHAN ALI	MRS. S ROY	

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024

14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/7639/2017	RAMESWAR BRAHMA Versus THE STATE OF ASSAM and 7 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR1-8 MR. R BORPUJARI,SC, REVENUE DEPARTMENT
2	WP(C)/1721/2022	KABITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE
3	WP(C)/4457/2022	NOBIN HAZARIKA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. JYOTIRMOY ROY MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, NHAI MR. P P DUTTA (R-6) MR T GOGOI (R-6) MS P SARMA (R-6) ASSTT.S.G.I.
4	WP(C)/5503/2022	ASMA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MR. C K S BARUAH, CGC (R-1) MR B DEORI, JR. GA, ASSAM (R-2,5,6,7 & 8) ASSTT.S.G.I. MR. R BORPUJARI, SC, FINANCE (R-4) MS. N BORDOLOI, SC, REVENUE & DM DEPTT., ASSAM (R-3)
5	WP(C)/7535/2023	MAHIMA KHATUN AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 12 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MD A RAHMAN	GA, ASSAM SC, HEALTH AND F W SC, REVENUE
TOP OF THE LIST				
6	WP(C)/878/2014	MUNIN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	GA, ASSAM
7	WP(C)/155/2015	SMT. KARMESWARI RAY Versus THE STATE OF ASSAM AND 4 ORS	MR.B J MUKHERJEE MRA SHARMA	GA, ASSAM MR.K K DEY(R-3to5) MR G BAISHYA, SC, MR. D NATH, MRV K BAROOAHR-3to5

	WITH I.A./320/2016 in WP(C)/155/2015	THE STATE OF ASSAM Versus SMT. KARMESWARI RAY and 2 ORS.	MR.B J MUKHERJEE MRA SHARMA	GA, ASSAM MR.K K DEY(R-3to5) MRV K BAROOAHR-3to5
8	WP(C)/3657/2015	MD. SIDDIQUE ALI Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	GA, ASSAMR1,4, and5 SC, AG(R6) SC, REVENUE SC, PENSION(R3) SC, FINANCE(R2)
9	WP(C)/4751/2015	HEMENDRA NATH THAKUR Versus THE STATE OF ASSAM and 3 ORS,	MR.R SARMA MR. B CHAKRABORTY MR.P P BARUAH MR S HUSSAIN	SC, AG SC, TRANSPORT SC, FINANCE DEPTT. SC, IWT MRS A VERMA
10	WP(C)/7264/2015	RANJAN KUMAR NEOG Versus OIL and NATURAL GAS CORPORATION LTD. and 4 ORS	MR.B TALUKDAR MR.P MAHANTA MR.R B GOHAIN	MR.G N SAHEWALLA MS..N K DEVI MR.N A SINGH
MOTION				
11	WP(C)/3904/2023 FIXED	MD. ABDUL HALIM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SAIKIA	SC, ELEM. EDU SC, BTC
12	WITH WP(C)/6976/2023	MD INTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
13	Cont.Cas(C)/306/2024	HARI CHANDRA SAIKIA Versus MAMATA HOJAI AND 2 ORS.	MR. R PHUKAN	
14	WP(C)/1204/2024 FIXED	MINATI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE
15	WP(C)/2704/2024 FIXED	SANGEETA BAROOAH Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG SC, FINANCE
16	WP(C)/2981/2024	MD. CHAN MIAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MR. U P CHALIHA	SC, ELEM. EDU
17	WP(C)/2987/2024	BHABANI CHETRY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM SC, SEC. EDU.
18	WP(C)/2999/2024	ASHU BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH A	SC, HIGHER EDU GA, ASSAM SC, WPT AND BC
19	WP(C)/3003/2024	SABRINA NAWAZ Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, G U
ADMISSION				
20	WP(C)/5145/2017 B/O	RULI SAIKIA and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MR. P DEKA MS. D SWAMI MD. ASLAM	SC, ELEMENTARY EDUCATION
21	WP(C)/3807/2019 WITH OFFICE NOTE, FIXED	TARIQUE ANWAR LASKAR AND 83 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S D PURKAYASTHA (R-6) MR. S. BORA (SC, SSA, ASSAM) MS S.S.BORA (R- 6)

22	WITH WP(C)/3879/2020	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
23	WITH WP(C)/7274/2021	SAFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
24	WITH WP(C)/5818/2023	PRIYANKA UPADHAYAYA AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MIRA MS. L WAJEEDA	SC, ELEM. EDU SC, SSA
25	WP(C)/541/2021 FIXED	MD. ABUL KALAM Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. M U MONDAL (R-6) MS. N NASRIN MR. T CHUTIA (SC, ASSAM HIGHER SECONDARY EDU. COUNCIL) MD. I H KHAN (R-6) SC, SEC. EDU. SC, FINANCE
26	WP(C)/4721/2021 FIXED	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC
27	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
28	WP(C)/6045/2021 FIXED	CHAHENARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR M M RAHMAN MR R DAS	SC, ELEM. EDU
29	WP(C)/6407/2021 FIXED	MONICHANDA BARTHAKUR ALIAS MONICHANDRABORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHATANIAR	G. GOSWAMI (R-5) MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5) SC, SEC. EDU.
30	WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU
	WITH I.A.(Civil)/826/2024 in WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR. T BHUYAN	SC, HIGHER EDU
31	WITH WP(C)/4449/2020	DR BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
32	WP(C)/8000/2022 B/O	AMINA KHATUN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM MR N AHMED (R-8) MR. S AHMED (R-8) MR R AKHTAR (R-8) SC, SEC. EDU. SC, SSA
33	WP(C)/8100/2022 FIXED	CHAPARI GAON L P SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, ELEM. EDU SC, SSA
34	WP(C)/539/2023 FIXED	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.

35	WP(C)/561/2023 FIXED	SHIBANI PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
36	WP(C)/1250/2023 FIXED	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
37	WP(C)/1513/2023 B/O	TARANI BAISHYA @ TARANI KANTA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU
38	WP(C)/1623/2023 FIXED	SULTANA AHMED Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
39	WP(C)/2254/2023 FIXED	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
40	WP(C)/5409/2023 FIXED	ARIJIT SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI	SC, HIGHER EDU MR. A K BHUYAN (R-4) MS. B BHUYAN (R-4) MS P.BORAH (R-4) MS. N CHOUDHURY (R-4) MR. A KHOUND (R-4) MS B BORA (R-4) MR A TALUKDAR (R-4) MR J DAS (R-4) SC, G U
41	WP(C)/7407/2023 FIXED	MADHUSUDHAN DASGUPTA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
42	WP(C)/7515/2023 B/O	ABUAL HUSSAIN SK Versus THE STATE OF ASSAM AND 7 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) MR M Z RAHMAN (r-8) SC, SSA
43	WP(C)/426/2024 FIXED	RUHIT CHABUKDHARA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
44	WP(C)/437/2024 FIXED	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
45	WP(C)/540/2024 FIXED	IBRAHIM ALI AND 20 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. S HOQUE M ISLAM	SC, ELEM. EDU GA, ASSAM
46	WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MR. A CHAMUAH (SC, UGC) SC, BTC
	WITH I.A.(Civil)/1743/2024 in WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC SC, U G C
47	WITH WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC

48	WP(C)/1664/2024 FIXED	WAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, SEC. EDU.
49	WP(C)/1723/2024 FIXED	RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
50	WP(C)/1925/2024 FIXED	RANJIT KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. M K SARMA (r-4) MS. S S SAIKIA (r-4) MR G DAS (R-4) SC, SEC. EDU.
51	WP(C)/2716/2024 FIXED	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MS J RAJKUMARI	SC, ELEM. EDU GA, ASSAM
ORDERS				
52	Cont.Cas(C)/580/2020 FIXED	MINATI GOPE Versus PREETOM SAIKIA AND ORS	MR. D K SARMAH MR. D K SARMAH MS. A TALUKDAR	MR. D SAIKIA (R-1) MR. R MAZUMDAR (R-1) MR. P K BORAH
53	Cont.Cas(C)/273/2021	PRABENDRA CH. DAS Versus SRI B KALYAN CHAKRABARTHY, IAS AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (R2) MR. R MAZUMDAR MR. P K BORAH (r-3) MR. K K DUTTA MR. S R BORUAH (r-4) MR B KAUSHIK (r-3)
54	Cont.Cas(C)/57/2022 FIXED	MRS. PARINITA BORAH Versus DHARMA KANTA MILI	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAİN MR I GAUTAM	SC, HIGHER EDU MR. D SAIKIA MR. K GOGOI MR. K GOGOI
55	WP(C)/6411/2023 B/O	SMTI. ANMONA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
56	Cont.Cas(C)/119/2024 FIXED	ANIL KUMAR DAS Versus NARAYAN KONWAR AND 2 ORS.	MR N SARMA	MR. D SAIKIA (R- 2) MR S M T CHISTIE(R- 2) MR. P K BORAH(R- 2)
57	Cont.Cas(C)/211/2024	RAJPUR HIGH SCHOOL Versus MAMATA HOJAI	MR. P SARMA	
58	WP(C)/595/2024 B/O	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
59	WP(C)/1255/2024 B/O	DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. R DE MS. S S SAIKIA MR G DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
60	WP(C)/1395/2024 B/O	TUHIN AHMAD SHUBHA Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU
61	WP(C)/1978/2024 FIXED	BHRIGU SAUD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
WITH				
62	WP(C)/2018/2024	NRIPEN BARO AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
WITH				
63	WP(C)/2079/2024	SUSHANTA KR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
HEARING				
64	WP(C)/3745/2013 PART-HEARD, BY SLIP	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM MR.JUNM LASKAR

	WITH MC/2494/2013 in WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
65	WITH WP(C)/3742/2013	MAJPARA AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
66	WITH WP(C)/3743/2013	DHEKENABORI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
67	WITH WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH MC/2493/2013 in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
68	WITH WP(C)/3746/2013	PUBDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
69	WITH WP(C)/3747/2013	NOWAMATI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
70	WITH WP(C)/4856/2013	KOIMARI AWARBHA SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
71	WITH WP(C)/4914/2013	NON-RABHA CO-ORDINATION FORUM and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
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8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024

16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1494/2024	LANIMA DAS Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
2	AB/1521/2024	HAYET ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
ORDER NO STEPS				
3	WP(C)/4539/2021	RAJESH AGARWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/1660/2024 in Cont.Cas(C)/276/2019	M/S ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 7 ORS.	MR G KHANDELIA MR G KHANDELIA MR. K DEKA MR R PAUL	
	WITH Cont.Cas(C)/276/2019	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 6 ORS.	MR H DAS MR G KHANDELIA MR. K DEKA MS KEWI MR R PAUL MR D KHAN	
5	I.A.(Civil)/1666/2024 in Cont.Cas(C)/277/2019	AGARWAL STORE AND ANR. Versus SIDDHARTH SINGH AND 5 ORS.	MR G KHANDELIA MR G KHANDELIA MR. K DEKA MR R PAUL	
	WITH Cont.Cas(C)/277/2019	AGARWAL STORE AND ANR. Versus SIDDHARTH SINGH AND 4 ORS.	MR H DAS MR G KHANDELIA MR. K DEKA MS KEWI MR R PAUL MR D KHAN	
ADMISSION				

6	WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)
	WITH I.A.(Civil)/3063/2022 in WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
7	Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
8	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
9	WP(C)/4536/2017	UMA SHANKAR BORA Versus THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR.A K SARKAR SC, NF RLY
10	WP(C)/4541/2017	SAMSUL ALI and 103 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A M KHAN MR.M CHOUDHURY	MR B N SARMA GA, ASSAM MR. S S ROY MR. S S ROY MR D NATH, ADDITIONAL GA,ASSAM SC, REVENUE
11	WITH WP(C)/6521/2016	ABDUL JALIL and 92 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS.F BEGUM MR.A MANNAF	GA, ASSAM
12	WITH WP(C)/1725/2017	SADEK ALI and 189 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.D P CHALIHA MR.S ISLAM MR.A ALI MR.U P CHALIHA	GA, ASSAM
13	WITH WP(C)/3435/2017	BIREN KAYBARTA and 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A ALI MR.U P CHALIHA MR.N A AHMED	GA, ASSAM
14	WP(C)/4703/2017	DHANANJOY SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI
15	WP(C)/5029/2017 FIXED	SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE
	WITH I.A.(Civil)/3048/2017 in WP(C)/5029/2017	SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
16	WP(C)/7214/2017	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS

17	WP(C)/4580/2018	PRITHA SINGH CHETRI Versus THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MR. S CHOUDHURY MR. A BHATTACHARYA	MR. S C KEYAL (ASSTT.S.G.I.) MR. M KHATANIAR (SC, BTC,(R-7)) MRS. A GAYAN MS. M BHATTACHARJEE (ADDL. SR. GA,(R-6)) MS. P DAS (CGC,(R-1 to R- 5)) SC, BTC ASSTT. S.G.I.
18	WP(C)/7421/2018	SHEIKH NOOR ISLAM Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 4 ORS.	MR. P BORAH MR. S BISWAS MS. J KAKOTI	MS M HAZARIKA MR. A C SARMA (R5) MR. S BORA MR. B HALDAR (R5) MR G BHARADWAJ (R5) SC, G M D A SC, GMC
19	WP(C)/420/2019	TEZPUR IDDGAH COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR R BARUAH A I AHMED MR S ALI MR. A IKBAL MS. M NATH	GA, ASSAM MR G CHOUDHURY (R-3) SC, REVENUE
20	WP(C)/6213/2019	LANKESWAR RAY Versus UNION OF INDIA AND 7 ORS.	MR. K M HALOI MR. R SARKAR	GA, ASSAM MR. B SARMA SC, NF RLY
21	WP(C)/4333/2020	MD. KADIR SHEIKH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, GMC
22	WP(C)/5388/2020	M/S DEVI UDYOG Versus THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH	SC, PNRD MS. N GOGOI
23	WP(C)/313/2021	HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE
	WITH			
24	WP(C)/4925/2020	SATAJAN MEENPALAN O UDDYAN KHETRA Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, FOREST
25	WP(C)/332/2021	AJIT ALI MONDAL AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN MR. K ISLAM MR A ALIM SK	GA, ASSAM J C NATH (R-8,9) MR N N UPADHYAYA (R- 8,9) MR A K SHARMA (R-9) MR. B B KAKATI (R-8,9) SC, REVENUE
	WITH			
	I.A.(Civil)/1561/2021 in WP(C)/332/2021	SUKITON BEWA Versus AJIT ALI MONDAL AND 9 ORS	MR N N UPADHYAYA (R- 8,9) MR. B B KAKATI MR. B B KAKATI	SC, REVENUE
26	WP(C)/3877/2021	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
27	WP(C)/4742/2021	PRAKASH RUPANI Versus THE STATE OF ASSAM AND 5 ORS	MR. B NATH	GA, ASSAM MR. J K GOSWAMI (R-4) MR K TALUKDAR (R-6) MR. J BARMAN (R-4)
28	WP(C)/4939/2021 FIXED	M/S. DUTTA ENTERPRISES Versus UNION OF INDIA AND 3 ORS.	MR. B J GHOSH MR. DILIP DEY	MS. A GUPTA (R-2,3,4) MR J ISLAM (R-2,3,4) MR S A SIKDER (R-2,3,4) ASSTT.S.G.I. MR. M R ISLAM (R-2,3,4)

29	WP(C)/7379/2021	BROJEN KUMAR HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. T J MAHANTA (r-5) MR. P BOIRAGI (r-6) MR. S J SARMAH (r-6) MR. A BORUA (r-5) MR B S DEKA (r-5) SC, WPT AND BC SC, FINANCE
30	WP(C)/232/2022	RINA PHUKON Versus THE STATE OF ASSAM AND 14 ORS.	MR R DHAR MR B C MUCHAHARY MR. N N UPADHAYA	MR. A R BHUYAN (R-6) GA, ASSAM MS. P BHATTACHARYA (r-15) MR. M A I HUSSAIN (R-6) MR. A BORUA (r-15) MR T GOGOI (r-15)
31	WITH WP(C)/709/2022	RINA PHUKON Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR. A R BHUYAN (R-5) GA, ASSAM MS. P BHATTACHARYA (r-6) MR. M A I HUSSAIN (R-5) MR. A BORUA (r-6) MR T GOGOI (r-6)
32	WP(C)/2513/2022	OM PRAKASH KARNANI Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R4) MR. S CHETIA (r-2,3) MR H GUPTA (R-1 TO 4) ASSTT.S.G.I.
33	WP(C)/3401/2022	TARIKUL ALI CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM
34	WP(C)/3795/2022 FIXED	MANAS BORBORA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
35	WP(C)/8285/2022 FIXED	OILMAX ENERGY PRIVATE LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	GA, ASSAM SC, TAXES
36	WP(C)/2818/2023 B/O	JAYANTA CHANDRA SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, APDCL
37	WP(C)/6758/2023 FIXED	PHULEN KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM SC, REVENUE
38	WP(C)/969/2024 FIXED	M/S BRIHASPATI TECHNOLOGIES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, FOREST
39	WP(C)/1476/2024	AYUB UDDIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H I CHOUDHURY MR REZABUL HOQUE	SC, CO OP MS. S PARVEEN (R-6) G UDDIN (r-5) P ADHIKARI (r-5) MR. N BARUAH (R-6) MR A K AZAD (r-5)

BAIL HEARING

40	AB/4368/2023	AMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
41	AB/190/2024	ANIL MUCHAHARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM

42	AB/1064/2024	MUBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN M ISLAM	PP, ASSAM
ORDERS				
43	Cont.Cas(C)/577/2014 WITH WP(C) 1568/2013(D/O), WP(C)/2767/2014 (D/O), FIXED	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3)
44	I.A.(Civil)/3056/2017 in WP(C)/1101/2017 WITH WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS. MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	MR.S SAIKIA SC, A S A M B MR.S SAIKIA(SC, A.S.A.M.B.) MR. N J GOGOI
45	Cont.Cas(C)/105/2018	KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEFS CO- ORDINATION COMMITTEE AND 10 ORS. Versus M.G.V.K. BHANU AND 6 ORS.	MR. A K HUSSAIN MR A HAQUE MR B HUSSAIN	MR. P S DEKA MS. B BHUYAN MR. R BORPUJARI MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
46	Cont.Cas(C)/139/2022	ASSAM INSTITUTE OF HEALTH ALLIED SCIENCE Versus KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R K D CHOUDHURY (r- 3) MR S P DAS MS. L DEVI (r-2) MR. K K PARASAR
47	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	MR. S K MEDHI R SARMAH MS M KAKOTY MR. R B PHOOKAN	R SARMAH SC, NF RLY
48	WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
49	Cont.Cas(C)/36/2023	JAMALUDDIN MONDOL Versus DIBAKAR NATH , IAS	MR. R ISLAM MR T T MONI	
50	Cont.Cas(C)/244/2023	MD. JIYAU PASA Versus JAYANTA KUMAR GOSWAMI	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	
51	I.A.(Civil)/2951/2023 B/O in WP(C)/2956/2022	THE CITY MONTESSORI SCHOOL PARICHALONA SAMITY AND ANR Versus CITY MONTESSORI HIGH SCHOOL AND 10 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR. K N CHOUDHURY, SR. ADV GA, ASSAM MR. M DUTTA MS S DEV ASSTT.S.G.I.

WITH
[WP\(C\)/2956/2022](#)
CAVT. NO. 04662/022,

CITY MONTESSORI HIGH SCHOOL AND
ANR

MR. M DUTTA
MS S DEV

MR. K N CHOUDHURY, SR.
ADV (R-8 & 9)
GA, ASSAM
MR. J DEKA (R-6)
MR. S K GHOSH
MR. T K BHUYAN (R-6)
MR. N GAUTAM (R-8 & 9)
MS. R M DEKA (R-8 & 9)
FOR CAVEATOR
ASSTT.S.G.I.
SC, REVENUE

Versus
THE STATE OF ASSAM AND 8 ORS

WITH
[I.A.\(Civil\)/2123/2022](#)
in [WP\(C\)/2956/2022](#)

CITY MONTESSORI HIGH SCHOOL AND
ANR

MR. M DUTTA
MS S DEV

GA, ASSAM
GA, ASSAM
MR. S K GHOSH
MRS. A GAYAN (R-5)

Versus
THE STATE OF ASSAM AND 8 ORS

52 [WP\(C\)/6415/2023](#)

HABIBUR RAHMAN
Versus
THE STATE OF ASSAM AND 12 ORS

MR. S BANIK
MR M CHETIA
MR A RASHID
MR. K ISLAM

SC, GMC
SC, REVENUE
GA, ASSAM
SC, P H E

53 [Cont.Cas\(C\)/192/2024](#)
FIXED

JANAM BEGUM
Versus
SIMANTA KUMAR DAS

MR. J LASKAR

MR B DEURI

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR M HALOI	10-06-2024	To	17-06-2024
19)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
20)	MS S KEJRIWAL	12-06-2024	To	12-06-2024